

1698

**"By E-mail / Speed-Post"**

**"rg.ngt@nic.in / judicial-ngt@gov.in"**

**GOVERNMENT OF ODISHA  
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT**

\*\*\*\*\*

No. FE-ENV1-ENV-0005-2020/29887/FE&CC,

Date: **23 SEP 2025**

From

Shri Dinakrishna Kar, OAS (S)  
Joint Secretary to the Government.

To

The Consultant Judicial,  
National Green Tribunal (NGT), Principal Bench (PB),  
Faridkot House, Copernicus Marg, New Delhi-110 001.

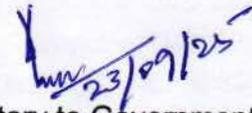
**Sub: Filing of Compliance Report in the form of an affidavit w.r.t order dated 18.07.2025 of Hon'ble National Green Tribunal, Principal Bench, passed in O.A. No. 606/2018.**

Sir/Madam,

In inviting a kind reference to the subject cited above, I am directed to submit herewith a copy of the affidavit sworn by the Chief Secretary, Odisha, along with its relevant annexure (**Copy Enclosed**) in compliance with the directions of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, issued vide Order dated. 18.07.2025 passed in O.A. No. 606/2018 in the matter of Municipal Solid Waste Management Rules, 2016 and other environmental issues for your kind information and necessary action.

This is for your kind information and necessary action at your end.

Yours faithfully,

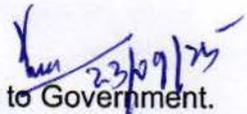


Joint Secretary to Government.

**Email**

Memo No. 29888 /FE & CC dt. **23 SEP 2025**

Copy along with a **copy of the enclosure** forwarded to O.S.D. to the Chief Secretary, Odisha, for kind information of the Chief Secretary.



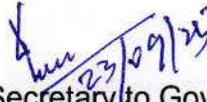
Joint Secretary to Government.

**P.T.O.**

**Email**

**Memo No.** 29889 /FE & CC dt. **23 SEP 2025** **1699**

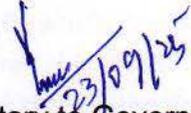
Copy along with a **copy of the enclosure** forwarded to P.S to Additional Chief Secretary, Water Resources Department / Sr. P.S. to Additional Chief Secretary, FE & CC Department / P.S. to Principal Secretary, H&UD Department / P.S. to Commissioner-cum-Secretary, PR&DW Department / P.S. to Commissioner-cum-Secretary, Health & Family Welfare Department for kind information of ACS, Principal Secretary and Commissioner-cum-Secretary respectively.

  
Joint Secretary to Government.

**Email**

**Memo No.** 29890 /FE & CC dt. **23 SEP 2025**

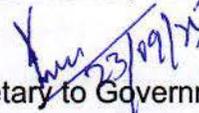
Copy along with a **copy of the enclosure** forwarded to the Member Secretary, Central Pollution Control Board, Paribesh Bhawan, East Arjun Nagar, Shahdra, Delhi-110 032, for kind information and necessary action.

  
Joint Secretary to Government.

**Email**

**Memo No.** 29891 /FE & CC dt. **23 SEP 2025**

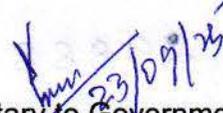
Copy along with a **copy of the enclosure** forwarded to the Member Secretary, State Pollution Control Board, Paribesh Bhawan, Nilakantha Nagar, Unit-VIII, Bhubaneswar / Member Secretary, OWSSB, Satya Nagar, Bhubaneswar, for kind information and necessary action.

  
Joint Secretary to Government.

**Email**

**Memo No.** 29892 /FE & CC dt. **23 SEP 2025**

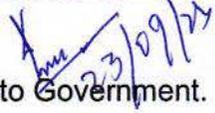
Copy along with a **copy of the enclosure** forwarded to Sri Soumyajit Pani, Ld. Advocate, Supreme Court of India, 2/4A, Jungpura-A, Basement, Near Sahi Hospital, New Delhi – 110014, Email: [soumyajitpani@hotmail.com](mailto:soumyajitpani@hotmail.com) for kind information and necessary clearance before the Hon'ble NGT, PB on the upcoming hearing listed on 25.09.2025.

  
Joint Secretary to Government.

**Memo No.** 29893 /FE & CC dt. **23 SEP 2025**

Copy forwarded to the Legal Cell, FE&CC Department, for kind information and necessary action.

It is further requested to kindly monitor the developments in the instant matter closely and notify promptly of any significant progress or actions needed thereof from the respondents concerned.

  
Joint Secretary to Government.

1700

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

In the matter of  
ORIGINAL APPLICATION NO. 606 of 2018  
and other related matters

**Compliance of Solid Waste Management Rules, 2016,  
Sewage & Septage Management of the State of Odisha**

By  
Chief Secretary, Odisha  
Lok Seva Bhawan, Bhubaneswar-751001  
Filed on: 23 September, 2025

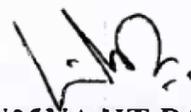
# 1701

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH AT NEW DELHI**

**CONTENTS**

Sl. No.	Particulars	Pg. No.
1.	Affidavit by the Chief Secretary, Government of Odisha, in compliance of order dated 18.07.2025 passed by the Hon'ble National Green Tribunal, Principal Bench at New Delhi	<b>3-4</b>
2.	<b>Annexure-A</b> Information on Solid Waste Management in urban areas in the State	<b>5-44</b>
3.	<b>Annexure-B</b> Information on Sewage Management in urban areas in the State	<b>45-61</b>

**THROUGH**

  
**(SOUMYAJIT PANI)**

Advocate for State Respondent  
Supreme Court of India, 2/4, Jungpura-A, Basement,  
Near Sahi Hospital, New Delhi-110014

PLACE: NEW DELHI

DATE: 23 / 09 /2025

1702



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH AT NEW-DELHI**

(IN ORIGINAL APPLICATION NO. 606 of 2018

AND OTHER RELATED MATTERS)

**AFFIDAVIT BY THE CHIEF SECRETARY OF THE GOVERNMENT OF  
ODISHA, IN COMPLIANCE OF ORDER DATED 18.07.2025 PASSED BY  
THIS HON'BLE TRIBUNAL**

I, Shri. Manoj Ahuja, IAS, S/o Ramesh Chander Ahuja, presently working as Chief Secretary, Government of Odisha, having office at Lok Seva Bhawan, Bhubaneswar, do hereby solemnly affirm and state on oath as stated under:

1. That I, presently working as the Chief Secretary, Government of Odisha, am filing the present affidavit in compliance with the order dated 18.07.2025, passed by this Hon'ble Tribunal.
2. That, vide order dated 18.07.2025, this Hon'ble Tribunal was pleased to direct the deponent herein to submit the fresh report disclosing the information on solid waste management and sewage management in the State of Odisha, in the formats as prescribed by the Hon'ble Tribunal vide aforesaid order.
3. That, Urban Local Body (ULB) wise detailed information regarding solid waste management in Odisha has been prepared in the format prescribed by the Hon'ble Tribunal, which is on the basis of correspondence / information received from ULBs as well as available with Housing & Urban Development Department. The same is annexed and marked as **Annexure-A**.
4. That, Urban Local Body (ULB) wise detailed information in respect of 5 (Five) Nos. of sewerage cities namely Bhubaneswar, Cuttack, Sambalpur, Raurkela and Puri regarding sewage management has been prepared as per Sl. No. (A), (B), (C) and (E) of the format prescribed by Hon'ble Tribunal, which is on the basis of correspondence / information received from WATCO, Odisha. The same is annexed and marked as **Annexure-B**.

*Manoj Ahuja*



As regards to the information relating to "Drains" mentioned under Sl. No. (D), it is humbly submitted that assessment & evaluation of ULB level information regarding "Sewage and Sullage flowing in open drains", "Flow in each drain", "Quality /Characteristics of effluent", "Quantity of industrial effluent discharged in drain" etc. require longer time. Accordingly, it is a humble submission placed before the Hon'ble Tribunal to allow State of Odisha time period of 2 months for necessary assessment, evaluation, compilation and thereof submission of the required information on "Drains" in the prescribed format before the Hon'ble Tribunal.

It is humbly prayed before the Hon'ble Tribunal that the actions taken by the Government of Odisha in the matter may kindly be taken into record by way of the present affidavit.

Identified by me  
*[Signature]*  
Advocate, BBSR

*[Signature]*  
DEPONENT

**VERIFICATION:**

I, the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at Bhubaneswar on this 23<sup>rd</sup> day of September, 2025.



*[Signature]*  
DEPONENT

THE ABOVE NAMED DEPONENT BEING  
Duly Identified by Sr. *[Signature]*  
Advocate, Bhubaneswar, I appear  
Before Me on DL. *[Signature]*  
AM/PM Contents of this Affidavit are  
True to the Best of his/her/Their  
Knowledge and Belief

*[Signature]*  
GANGARAM BENERA  
BBSR, NOTARY  
Ph: 9991723304  
23/9

SM-256  
23/9/25

## Solid Waste Management in the State

Table: Solid Waste Generation, Collection & Transportation:

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD) Whether based on per capita / or weighthment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
1	Anandpur (M)	12.69	6.55	3.86	2.28	12.69	12.69	Processing Facility
2	Angul (M)	14.14	7.3	4.29	2.55	14.14	14.14	Processing Facility
3	Asika (NAC)	8.08	4.18	2.45	1.45	8.08	8.08	Processing Facility
4	Athagad (NAC)	5.74	3	1.71	1.03	5.74	5.74	Processing Facility
5	Athmallik (NAC)	4.11	2.12	1.25	0.74	4.11	4.11	Processing Facility
6	Attabira NAC	5.37	2.77	1.63	0.97	5.37	5.37	Processing Facility
7	Balangir (M)	31.13	16.08	9.45	5.6	31.13	31.13	Processing Facility
8	Balasore (M)	37.31	19.31	11.28	6.72	37.31	37.31	Processing Facility
9	Balimela (NAC)	3.96	2.04	1.21	0.71	3.96	3.96	Processing Facility
10	Balliguda NAC	6.52	3.21	2.14	1.17	5.31	5.31	Processing Facility
11	Balugaon (NAC)	5.91	3.05	1.8	1.06	5.86	5.86	Processing Facility
12	Banki (NAC)	6.17	3.37	1.69	1.11	6.17	6.17	Processing Facility
13	Banpur (NAC)	5.74	2.96	1.75	1.03	5.74	5.74	Processing Facility
14	Barbil (M)	21.27	10.98	6.46	3.83	21.27	21.27	Processing Facility
15	Bargarh (M)	28.36	15.98	7.28	5.1	27.38	27.38	Processing Facility
16	Baripada (M)	38.61	21.77	9.89	6.95	38.61	38.61	Processing Facility
17	Barpali (NAC)	6.78	3.5	2.06	1.22	6.78	6.78	Processing Facility
18	Basudebpur (M)	10.79	5.57	3.28	1.94	10.79	10.79	Processing Facility
19	Bellagantha (NAC)	3.97	2.14	1.12	0.71	3.97	3.97	Processing Facility
20	Belpahar (M)	12.53	6.47	3.8	2.26	12.53	12.53	Processing Facility
21	Berhmapur (MC)	146.28	82.8	37.15	26.33	144.48	144.48	Processing Facility

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD) Whether based on per capita / or weighthment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
22	Bhadrak (M)	36	18	11.52	6.48	26	26	Processing Facility
23	Bhanjanagar NAC	6.53	3.42	1.93	1.18	6.53	6.53	Processing Facility
24	Bhawanipatna (M)	26.41	13.65	8.01	4.75	26.41	26.41	Processing Facility
25	Bhuban (NAC)	7.35	3.79	2.24	1.32	7.35	7.35	Processing Facility
26	Bhubaneswar (MC)	800	384	374	42	800	800	Processing Facility
27	Bijepur (NAC)	3.9	2.01	1.19	0.7	3.89	3.89	Processing Facility
28	Binika (NAC)	5.3	2.73	1.62	0.95	5.3	5.3	Processing Facility
29	Biramitrapur (M)	10.81	5.58	3.28	1.95	10.23	10.23	Processing Facility
30	Boudhgarh (NAC)	6.71	3.46	2.04	1.21	6.71	6.71	Processing Facility
31	Brajaraj nagar (M)	25.46	13.15	7.73	4.58	25.46	25.46	Processing Facility
32	Buguda (NAC)	5.47	3	1.49	0.98	5.47	5.47	Processing Facility
33	Byasanagar (M)	15.74	8.13	4.78	2.83	15.74	15.74	Processing Facility
34	Champua NAC	5.74	2.96	1.75	1.03	5.74	5.74	Processing Facility
35	Chandbali (NAC)	8.78	4.53	2.67	1.58	8.75	8.75	Processing Facility
36	Chhatrapur (NAC)	7.15	3.69	2.17	1.29	7.15	7.15	Processing Facility
37	Chikiti (NAC)	4.19	2.3	1.14	0.75	4.19	4.19	Processing Facility
38	Choudwar (M)	13.76	7.1	4.18	2.48	12.66	12.66	Processing Facility
39	Cuttack (MC)	223.58	114.98	68.36	40.24	188.6	188.6	Processing Facility
40	Daspalla NAC	6.09	3.14	1.85	1.1	6.09	6.09	Processing Facility
41	Deogarh (M)	7.76	3.7	2.66	1.4	7.76	7.76	Processing Facility
42	Dhamnagar (NAC)	7.4	3.82	2.25	1.33	7.4	7.4	Processing Facility
43	Dharmagarh NAC	5.67	2.7	1.95	1.02	5.67	5.67	Processing Facility
44	Dhenkanal (M)	22.42	12	6.38	4.04	22.42	22.42	Processing Facility
45	Digapahandi (NAC)	4.64	2.5	1.3	0.84	4.64	4.64	Processing Facility
46	G. Udayagiri (NAC)	3.76	1.94	1.14	0.68	3.76	3.76	Processing Facility
47	Ganjam (NAC)	4.02	2.07	1.23	0.72	4.02	4.02	Processing Facility
48	Gopalpur (NAC)	2.64	1.36	0.8	0.48	2.64	2.64	Processing Facility
49	Gudari (NAC)	2.57	1.32	0.79	0.46	2.57	2.57	Processing Facility

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD) Whether based on per capita / or weight	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
50	Gunupur (M)	9.12	4.72	2.76	1.64	9.12	9.12	Processing Facility
51	Hindol NAC	5.66	2.92	1.72	1.02	4.74	4.74	Processing Facility
52	Hinjilicut (M)	8	4	2.56	1.44	8	8	Processing Facility
53	Jagatsinghpur (M)	10.95	5.65	3.33	1.97	10.95	10.95	Processing Facility
54	Jajpur (M)	12.13	6.26	3.69	2.18	12.13	12.13	Processing Facility
55	Jaleshwar (M)	8.41	4.34	2.56	1.51	8.41	8.41	Processing Facility
56	Jatani (M)	17.82	9.2	5.41	3.21	17.82	17.82	Processing Facility
57	Jeypore (M)	26.91	13.9	8.17	4.84	26.91	26.91	Processing Facility
58	Jharsuguda (M)	31.06	16.04	9.43	5.59	25.02	25.02	Processing Facility
59	Joda (M)	16.17	7.67	5.59	2.91	16.17	16.17	Processing Facility
60	Junagarh (NAC)	6.45	3.33	1.96	1.16	6.45	6.45	Processing Facility
61	Kabisurjanagar (NAC)	6.13	3.31	1.72	1.1	6.13	6.13	Processing Facility
62	Kamakshyanagar (NAC)	6	3	1.92	1.08	6	6	Processing Facility
63	Kantabanji (NAC)	7.17	3.7	2.18	1.29	7.17	7.17	Processing Facility
64	Karanjia (NAC)	7.54	3.89	2.29	1.36	7.54	7.54	Processing Facility
65	Kashinagar (NAC)	3.42	1.76	1.04	0.62	3.42	3.42	Processing Facility
66	Kendrapara (M)	15.01	7.75	4.56	2.7	15.01	15.01	Processing Facility
67	Keonjhar (M)	21.5	12	5.63	3.87	21.5	21.5	Processing Facility
68	Kesinga (NAC)	6.24	3.22	1.9	1.12	6.24	6.24	Processing Facility
69	Khalikote (NAC)	4.36	2.25	1.33	0.78	4.36	4.36	Processing Facility
70	Khandapada (NAC)	3.17	1.63	0.97	0.57	3.17	3.17	Processing Facility
71	Khariar (NAC)	4.93	2.54	1.5	0.89	4.93	4.93	Processing Facility
72	Khariar Road (NAC)	6.47	3.27	2.04	1.16	6.47	6.47	Processing Facility
73	Khordha (M)	14.89	7.69	4.52	2.68	12.2	12.2	Processing Facility
74	Kodala (NAC)	4.92	2.7	1.33	0.89	4.92	4.92	Processing Facility
75	Konark (NAC)	5.5	2.84	1.67	0.99	5.5	5.5	Processing Facility
76	Koraput (M)	16.93	8.2	5.68	3.05	16.93	16.93	Processing Facility
77	Kotpad (NAC)	5.6	3	1.59	1.01	5.6	5.6	Processing Facility

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD) Whether based on per capita / or weightment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
78	Kuchinda (NAC)	5.08	2.62	1.55	0.91	5.08	5.08	Processing Facility
79	Malkangiri (M)	9.96	5.14	3.03	1.79	9.96	9.96	Processing Facility
80	Nabarangapur (M)	9.64	4.98	2.92	1.74	9.64	9.64	Processing Facility
81	Nayagarh (M)	6.38	3.3	1.93	1.15	6.38	6.38	Processing Facility
82	Nilagiri (NAC)	5.8	2.99	1.77	1.04	5.8	5.8	Processing Facility
83	Nimapara (NAC)	6.45	3.33	1.96	1.16	5.12	5.12	Processing Facility
84	Nuapada NAC	5.6	2.9	1.69	1.01	5.6	5.6	Processing Facility
85	Odagaon (NAC)	4.09	2.11	1.24	0.74	4.09	4.09	Processing Facility
86	Padmapur NAC	5.87	3.03	1.78	1.06	5.87	5.87	Processing Facility
87	Paradeep (M)	21.87	11.29	6.64	3.94	21.87	21.87	Processing Facility
88	Paralakhemundi (M)	14.23	7.35	4.32	2.56	14.23	14.23	Processing Facility
89	Patnagarh (NAC)	7.35	3.59	2.44	1.32	7.35	7.35	Processing Facility
90	Pattamundai (M)	11.66	6.02	3.54	2.1	11.66	11.66	Processing Facility
91	Phulabani (M)	13.15	7.33	3.45	2.37	13.15	13.15	Processing Facility
92	Pipili (NAC)	5.76	2.97	1.75	1.04	5.76	5.76	Processing Facility
93	Polasara (NAC)	7.59	3.92	2.3	1.37	7.59	7.59	Processing Facility
94	Puri (M)	66.8	36.2	18.58	12.02	66.8	66.8	Processing Facility
95	Purusottampur (NAC)	5.27	2.8	1.52	0.95	5.27	5.27	Processing Facility
96	Rairangpur (M)	8.38	4.32	2.55	1.51	8.38	8.38	Processing Facility
97	Rajagangapur (M)	16.43	8.48	4.99	2.96	12.95	12.95	Processing Facility
98	Rambha (NAC)	4.38	2.35	1.24	0.79	4.38	4.38	Processing Facility
99	RANPUR NAC	4.83	2.49	1.47	0.87	4.83	4.83	Processing Facility
100	Raurkela (MC)	113.7	58.47	34.76	20.47	95.23	95.23	Processing Facility
101	Rayagada (M)	27.34	14.13	8.29	4.92	27.34	27.34	Processing Facility
102	Redhakhhol (NAC)	5.1	2.63	1.55	0.92	5.1	5.1	Processing Facility
103	Remuna (NAC)	10.71	5.53	5.18	0	5.18	5.18	Processing Facility
104	Sambalpur (MC)	123.09	63.3	37.63	22.16	104.79	104.79	Processing Facility
105	Sonepur (M)	7.71	3.99	2.33	1.39	7.71	7.71	Processing Facility

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD) Whether based on per capita / or weighthment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
106	Soro (M)	10.44	5.39	3.17	1.88	10.05	10.05	Processing Facility
107	Sunabeda (M)	16.17	8.35	4.91	2.91	16.17	16.17	Processing Facility
108	Sundargarh (M)	14.45	7.46	4.39	2.6	14.45	14.45	Processing Facility
109	Surada (NAC)	5.02	2.59	1.53	0.9	5.02	5.02	Processing Facility
110	Talcher (M)	13.05	6.74	3.96	2.35	13.05	13.05	Processing Facility
111	Tarbha (NAC)	2.93	1.48	0.92	0.53	2.93	2.93	Processing Facility
112	Titilagarh (M)	10.26	5.25	3.16	1.85	10.01	10.01	Processing Facility
113	Tusura NAC	3.69	1.9	1.13	0.66	3.69	3.69	Processing Facility
114	Udala (NAC)	4.42	2.28	1.34	0.8	4.42	4.42	Processing Facility
115	Umerkote (M)	9.34	4.82	2.84	1.68	9.34	9.34	Processing Facility
<b>Total:</b>		<b>2,611.76</b>	<b>1,330.78</b>	<b>914.80</b>	<b>366.18</b>	<b>2,503.62</b>	<b>2,503.62</b>	

Table-A: 7.1) Composting:

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
1	Anandpur (M)	6.55	Aerobic Composting	0.68	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
2	Angul (M)	7.3	Aerobic Composting	0.75	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
3	Asika (NAC)	4.18	Aerobic Composting	0.43	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
4	Athagad (NAC)	3	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
5	Athmallik (NAC)	2.12	Aerobic Composting	0.22	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
6	Attapura NAC	2.77	Aerobic Composting	0.29	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
7	Balangir (M)	16.08	Aerobic Composting	1.66	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
8	Balasore (M)	19.31	Aerobic Composting	2.00	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
9	Balimela (NAC)	2.04	Aerobic Composting	0.21	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
10	Balliguda NAC	2	Aerobic Composting	0.20	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
11	Balugaon (NAC)	3	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
12	Banki (NAC)	3.37	Aerobic Composting	0.37	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
13	Banpur (NAC)	2.96	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
14	Barbil (M)	10.98	Aerobic Composting	1.13	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
15	Bargarh (M)	15	Aerobic Composting	1.69	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
16	Baripada (M)	21.77	Aerobic Composting	2.45	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
17	Barpali (NAC)	3.5	Aerobic Composting	0.36	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
18	Basudebpur (M)	5.57	Aerobic Composting	0.58	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
19	Bellaguntha (NAC)	2.14	Aerobic Composting	0.23	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
20	Belpahar (M)	6.47	Aerobic Composting	0.67	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
21	Berhmapur (MC)	81	Windrow Composting	9.17	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
22	Bhadrak (M)	8	Aerobic Composting	0.80	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
23	Bhanjanagar NAC	3.42	Aerobic Composting	0.36	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
24	Bhawanipatna (M)	13.65	Aerobic Composting	1.41	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
25	Bhuban (NAC)	3.79	Aerobic Composting	0.39	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
26	Bhubaneswar (MC)	384	Aerobic & Windrows Composting	20.00	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
27	Bijepur (NAC)	2	Aerobic Composting	0.21	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
28	Binika (NAC)	2.73	Aerobic Composting	0.28	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
29	Biramitrapur (M)	5	Aerobic Composting	0.52	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
30	Boudhgarh (NAC)	3.46	Aerobic Composting	0.36	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
31	Brajarajnagar (M)	13.15	Aerobic Composting	1.36	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
32	Buguda (NAC)	3	Aerobic Composting	0.33	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
33	Byasanagar (M)	8.13	Aerobic Composting	0.84	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
34	Champua NAC	2.96	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
35	Chandbali (NAC)	4.5	Aerobic Composting	0.46	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
36	Chhatrapur (NAC)	3.69	Aerobic Composting	0.38	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
37	Chikiti (NAC)	2.3	Aerobic Composting	0.25	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
38	Choudwar (M)	6	Aerobic Composting	0.62	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
39	Cuttack (MC)	80	Aerobic Composting	8.23	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
40	Daspalla NAC	3.14	Aerobic Composting	0.32	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
41	Deogarh (M)	3.7	Aerobic Composting	0.35	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
42	Dhamnagar (NAC)	3.82	Aerobic Composting	0.39	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation Horticulture & Sericulture
43	Dharmagarh NAC	2.7	Aerobic Composting	0.26	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
44	Dhenkanal (M)	12	Aerobic Composting	1.28	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
45	Digapahandi (NAC)	2.5	Aerobic Composting	0.27	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
46	G. Udayagiri (NAC)	1.94	Aerobic Composting	0.20	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
47	Ganjam (NAC)	2.07	Aerobic Composting	0.21	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
48	Gopalpur (NAC)	1.36	Aerobic Composting	0.14	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
49	Gudari (NAC)	1.32	Aerobic Composting	0.14	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
50	Gunupur (M)	4.72	Aerobic Composting	0.49	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
51	Hindol NAC	2	Aerobic Composting	0.21	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
52	Hinjilicut (M)	4	Aerobic Composting	0.40	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
53	Jagatsinghpur (M)	5.65	Aerobic Composting	0.58	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
54	Jajpur (M)	6.26	Aerobic Composting	0.65	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
55	Jaleshwar (M)	4.34	Aerobic Composting	0.45	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
56	Jatani (M)	9.2	Aerobic Composting	0.95	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
57	Jeypore (M)	13.9	Aerobic Composting	1.44	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
58	Jharsuguda (M)	10	Aerobic Composting	1.03	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
59	Joda (M)	7.67	Aerobic Composting	0.73	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
60	Junagarh (NAC)	3.33	Aerobic Composting	0.34	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
61	Kabisurjanagar (NAC)	3.31	Aerobic Composting	0.36	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
62	Kamakshyanagar (NAC)	3	Aerobic Composting	0.30	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
63	Kantabanji (NAC)	3.7	Aerobic Composting	0.38	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
64	Karanjia (NAC)	3.89	Aerobic Composting	0.40	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
65	Kashinagar (NAC)	1.76	Aerobic Composting	0.18	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
66	Kendrapara (M)	7.75	Aerobic Composting	0.80	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
67	Keonjhar (M)	12	Aerobic Composting	1.34	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
68	Kesinga (NAC)	3.22	Aerobic Composting	0.33	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
69	Khalikote (NAC)	2.25	Aerobic Composting	0.23	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
70	Khandapada (NAC)	1.63	Aerobic Composting	0.17	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
71	Khariar (NAC)	2.54	Aerobic Composting	0.26	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
72	Khariar Road (NAC)	3.27	Aerobic Composting	0.33	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
73	Khordha (M)	5	Aerobic Composting	0.52	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
74	Kodala (NAC)	2.7	Aerobic Composting	0.30	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
75	Konark (NAC)	2.84	Aerobic Composting	0.29	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
76	Koraput (M)	8.2	Aerobic Composting	0.79	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
77	Kotpad (NAC)	3	Aerobic Composting	0.32	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
78	Kuchinda (NAC)	2.62	Aerobic Composting	0.27	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
79	Malkangiri (M)	5.14	Aerobic Composting	0.53	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
80	Nabarangapur (M)	4.98	Aerobic Composting	0.51	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
81	Nayagarh (M)	3.3	Aerobic Composting	0.34	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
82	Nilagiri (NAC)	2.99	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
83	Nimapara (NAC)	2	Aerobic Composting	0.21	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
84	Nuapada NAC	2.9	Aerobic Composting	0.30	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
85	Odagaon (NAC)	2.11	Aerobic Composting	0.22	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
86	Padmapur NAC	3.03	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
87	Paradeep (M)	11.29	Aerobic Composting	1.17	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
88	Paralakhemundi (M)	7.35	Aerobic Composting	0.76	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
89	Patnagarh (NAC)	3.59	Aerobic Composting	0.35	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
90	Pattamundai (M)	6.02	Aerobic Composting	0.62	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
91	Phulabani (M)	7.33	Aerobic Composting	0.82	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
92	Pipili (NAC)	2.97	Aerobic Composting	0.31	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
93	Polasara (NAC)	3.92	Aerobic Composting	0.40	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
94	Puri (M)	36.2	Aerobic Composting	3.92	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
95	Purusottampur (NAC)	2.8	Aerobic Composting	0.30	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
96	Rairangpur (M)	4.32	Aerobic Composting	0.45	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
97	Rajagangapur (M)	5	Aerobic Composting	0.52	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
98	Rambha (NAC)	2.35	Aerobic Composting	0.25	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
99	RANPUR NAC	2.49	Aerobic Composting	0.26	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
100	Raurkela (MC)	40	Aerobic Composting	4.11	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
101	Rayagada (M)	14.13	Aerobic Composting	1.46	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture

Sl. No.	Name of ULB	a) Intake quantity (TPD)	b) Method adopted (TPD)	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
102	Redhakhol (NAC)	2.63	Aerobic Composting	0.27	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
103	Remuna (NAC)	0	Aerobic Composting	0.00	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
104	Sambalpur (MC)	45	Aerobic Composting	4.63	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
105	Sonepur (M)	3.99	Aerobic Composting	0.41	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
106	Soro (M)	5	Aerobic Composting	0.52	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
107	Sunabeda (M)	8.35	Aerobic Composting	0.86	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
108	Sundargarh (M)	7.46	Aerobic Composting	0.77	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
109	Surada (NAC)	2.59	Aerobic Composting	0.27	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
110	Talcher (M)	6.74	Aerobic Composting	0.70	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
111	Tarbha (NAC)	1.48	Aerobic Composting	0.15	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
112	Titilagarh (M)	5	Aerobic Composting	0.51	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
113	Tusura NAC	1.9	Aerobic Composting	0.20	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
114	Udala (NAC)	2.28	Aerobic Composting	0.24	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
115	Umerkote (M)	4.82	Aerobic Composting	0.50	As per Fertiliser (Control) Order, 1985	Filing up of Low Lying Area	Plantation, Horticulture & Sericulture
<b>Total:</b>		<b>1,222.64</b>		<b>107.96</b>			

Table-B: 7.2) Refuse Derived Fuel:

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
1	Anandpur (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
2	Angul (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
3	Asika (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.48	Filing up of Low Lying Area	Co-Processed at Cement Plant
4	Athagad (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
5	Athmallik (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
6	Attapura NAC	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.11	Filing up of Low Lying Area	Co-Processed at Cement Plant
7	Balangir (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.47	Filing up of Low Lying Area	Co-Processed at Cement Plant
8	Balasore (M)	50	Households, Commercial Establishments, Markets & High Footfall Areas	8.61	Filing up of Low Lying Area	Co-Processed at Cement Plant
9	Balimela (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.06	Filing up of Low Lying Area	Co-Processed at Cement Plant
10	Balliguda NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
11	Balugaon (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
12	Banki (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
13	Banpur (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.04	Filing up of Low Lying Area	Co-Processed at Cement Plant
14	Barbil (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.95	Filing up of Low Lying Area	Co-Processed at Cement Plant
15	Bargarh (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	1.85	Filing up of Low Lying Area	Co-Processed at Cement Plant
16	Baripada (M)	60	Households, Commercial Establishments, Markets & High Footfall Areas	0.44	Filing up of Low Lying Area	Co-Processed at Cement Plant

(31)

(17)

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
17	Barpali (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
18	Basudebpur (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
19	Bellaguntha (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.1	Filing up of Low Lying Area	Co-Processed at Cement Plant
20	Belpahar (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.08	Filing up of Low Lying Area	Co-Processed at Cement Plant
21	Berhmapur (MC)	70	Households, Commercial Establishments, Markets & High Footfall Areas	25.34	Filing up of Low Lying Area	Co-Processed at Cement Plant
22	Bhadrak (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.05	Filing up of Low Lying Area	Co-Processed at Cement Plant
23	Bhanjanagar NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
24	Bhawanipatna (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
25	Bhuban (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.6	Filing up of Low Lying Area	Co-Processed at Cement Plant
26	Bhubaneswar (MC)	210	Households, Commercial Establishments, Markets & High Footfall Areas	88	Filing up of Low Lying Area	Co-Processed at Cement Plant
27	Bijepur (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.16	Filing up of Low Lying Area	Co-Processed at Cement Plant
28	Binika (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
29	Biramitrapur (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
30	Boudhgarh (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.05	Filing up of Low Lying Area	Co-Processed at Cement Plant
31	Brajarajnaragar (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.46	Filing up of Low Lying Area	Co-Processed at Cement Plant
32	Buguda (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.18	Filing up of Low Lying Area	Co-Processed at Cement Plant
33	Byasanagar (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
34	Champua NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.26	Filing up of Low Lying Area	Co-Processed at Cement Plant
35	Chandbali (NAC)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.11	Filing up of Low Lying Area	Co-Processed at Cement Plant
36	Chhatrapur (NAC)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
37	Chikiti (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.38	Filing up of Low Lying Area	Co-Processed at Cement Plant
38	Choudwar (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.13	Filing up of Low Lying Area	Co-Processed at Cement Plant
39	Cuttack (MC)	80	Households, Commercial Establishments, Markets & High Footfall Areas	0.62	Filing up of Low Lying Area	Co-Processed at Cement Plant
40	Daspalla NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.04	Filing up of Low Lying Area	Co-Processed at Cement Plant
41	Deogarh (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.11	Filing up of Low Lying Area	Co-Processed at Cement Plant
42	Dhamnagar (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.06	Filing up of Low Lying Area	Co-Processed at Cement Plant
43	Dharmagarh NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.04	Filing up of Low Lying Area	Co-Processed at Cement Plant
44	Dhenkanal (M)	40	Households, Commercial Establishments, Markets & High Footfall Areas	0.5	Filing up of Low Lying Area	Co-Processed at Cement Plant
45	Digapahandi (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.31	Filing up of Low Lying Area	Co-Processed at Cement Plant
46	G. Udayagiri (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
47	Ganjam (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
48	Gopalpur (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
49	Gudari (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
50	Gunupur (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
51	Hindol NAC	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
52	Hinjilicut (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	2.47	Filing up of Low Lying Area	Co-Processed at Cement Plant
53	Jagatsinghpur (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
54	Jajpur (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.44	Filing up of Low Lying Area	Co-Processed at Cement Plant
55	Jaleshwar (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.25	Filing up of Low Lying Area	Co-Processed at Cement Plant
56	Jatani (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.31	Filing up of Low Lying Area	Co-Processed at Cement Plant
57	Jeypore (M)	40	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
58	Jharsuguda (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	3.83	Filing up of Low Lying Area	Co-Processed at Cement Plant
59	Joda (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.65	Filing up of Low Lying Area	Co-Processed at Cement Plant
60	Junagarh (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.06	Filing up of Low Lying Area	Co-Processed at Cement Plant
61	Kabisurjanagar (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.3	Filing up of Low Lying Area	Co-Processed at Cement Plant
62	Kamakshyanagar (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
63	Kantabanji (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.59	Filing up of Low Lying Area	Co-Processed at Cement Plant
64	Karanjia (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
65	Kashinagar (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
66	Kendrapara (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.28	Filing up of Low Lying Area	Co-Processed at Cement Plant
67	Keonjhar (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	3.4	Filing up of Low Lying Area	Co-Processed at Cement Plant

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
68	Kesinga (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.34	Filing up of Low Lying Area	Co-Processed at Cement Plant
69	Khalikote (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
70	Khandapada (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
71	Khariar (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.27	Filing up of Low Lying Area	Co-Processed at Cement Plant
72	Khariar Road (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
73	Khordha (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.59	Filing up of Low Lying Area	Co-Processed at Cement Plant
74	Kodala (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.17	Filing up of Low Lying Area	Co-Processed at Cement Plant
75	Konark (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.09	Filing up of Low Lying Area	Co-Processed at Cement Plant
76	Koraput (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.16	Filing up of Low Lying Area	Co-Processed at Cement Plant
77	Kotpad (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
78	Kuchinda (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
79	Malkangiri (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
80	Nabarangapur (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
81	Nayagarh (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.04	Filing up of Low Lying Area	Co-Processed at Cement Plant
82	Nilagiri (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
83	Nimapara (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.05	Filing up of Low Lying Area	Co-Processed at Cement Plant
84	Nuapada NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
85	Odagaon (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
86	Padmapur NAC	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.36	Filing up of Low Lying Area	Co-Processed at Cement Plant
87	Paradeep (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	1.11	Filing up of Low Lying Area	Co-Processed at Cement Plant
88	Paralakhemundi (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.05	Filing up of Low Lying Area	Co-Processed at Cement Plant
89	Patnagarh (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.27	Filing up of Low Lying Area	Co-Processed at Cement Plant
90	Pattamundai (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
91	Phulabani (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.38	Filing up of Low Lying Area	Co-Processed at Cement Plant
92	Pipili (NAC)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
93	Polasara (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.06	Filing up of Low Lying Area	Co-Processed at Cement Plant
94	Puri (M)	60	Households, Commercial Establishments, Markets & High Footfall Areas	0.1	Filing up of Low Lying Area	Co-Processed at Cement Plant
95	Purusottampur (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
96	Rairangpur (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.02	Filing up of Low Lying Area	Co-Processed at Cement Plant
97	Rajagangapur (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.35	Filing up of Low Lying Area	Co-Processed at Cement Plant
98	Rambha (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.09	Filing up of Low Lying Area	Co-Processed at Cement Plant
99	RANPUR NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
100	Raurkela (MC)	80	Households, Commercial Establishments, Markets & High Footfall Areas	8.42	Filing up of Low Lying Area	Co-Processed at Cement Plant
101	Rayagada (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.22	Filing up of Low Lying Area	Co-Processed at Cement Plant

Sl. No.	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue / Reject management	vi) Utilization of RDF
102	Redhakhol (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.27	Filing up of Low Lying Area	Co-Processed at Cement Plant
103	Remuna (NAC)	0	Households, Commercial Establishments, Markets & High Footfall Areas	0	Filing up of Low Lying Area	Co-Processed at Cement Plant
104	Sambalpur (MC)	90	Households, Commercial Establishments, Markets & High Footfall Areas	2.82	Filing up of Low Lying Area	Co-Processed at Cement Plant
105	Sonepur (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.16	Filing up of Low Lying Area	Co-Processed at Cement Plant
106	Soro (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.06	Filing up of Low Lying Area	Co-Processed at Cement Plant
107	Sunabeda (M)	30	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
108	Sundargarh (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	2.33	Filing up of Low Lying Area	Co-Processed at Cement Plant
109	Surada (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
110	Talcher (M)	20	Households, Commercial Establishments, Markets & High Footfall Areas	0.07	Filing up of Low Lying Area	Co-Processed at Cement Plant
111	Tarbha (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.04	Filing up of Low Lying Area	Co-Processed at Cement Plant
112	Titilagarh (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.01	Filing up of Low Lying Area	Co-Processed at Cement Plant
113	Tusura NAC	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.04	Filing up of Low Lying Area	Co-Processed at Cement Plant
114	Udala (NAC)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.05	Filing up of Low Lying Area	Co-Processed at Cement Plant
115	Umerkote (M)	10	Households, Commercial Establishments, Markets & High Footfall Areas	0.03	Filing up of Low Lying Area	Co-Processed at Cement Plant
<b>Total:</b>		<b>2,390.00</b>		<b>163.33</b>		

Table-C: 7.3) Waste to Energy (Thermal / Methenation Route):

Sl. No.	Name of ULB	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
1	Anandpur (M)	Nil	Nil	Nil	Nil	Nil	Nil
2	Angul (M)	Nil	Nil	Nil	Nil	Nil	Nil
3	Asika (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
4	Athagad (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
5	Athmallik (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
6	Attabira NAC	Nil	Nil	Nil	Nil	Nil	Nil
7	Balangir (M)	Nil	Nil	Nil	Nil	Nil	Nil
8	Balasore (M)	Nil	Nil	Nil	Nil	Nil	Nil
9	Balimela (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
10	Balliguda NAC	Nil	Nil	Nil	Nil	Nil	Nil
11	Balugaon (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
12	Banki (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
13	Banpur (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
14	Barbil (M)	Nil	Nil	Nil	Nil	Nil	Nil
15	Bargarh (M)	Nil	Nil	Nil	Nil	Nil	Nil
16	Baripada (M)	Nil	Nil	Nil	Nil	Nil	Nil
17	Barpali (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
18	Basudebpur (M)	Nil	Nil	Nil	Nil	Nil	Nil
19	Bellaguntha (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
20	Belpahar (M)	Nil	Nil	Nil	Nil	Nil	Nil
21	Berhmapur (MC)	Nil	Nil	Nil	Nil	Nil	Nil
22	Bhadrak (M)	Nil	Nil	Nil	Nil	Nil	Nil
23	Bhanjanagar NAC	Nil	Nil	Nil	Nil	Nil	Nil
24	Bhawanipatna (M)	Nil	Nil	Nil	Nil	Nil	Nil
25	Bhuban (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
26	Bhubaneswar (MC)	Nil	Nil	Nil	Nil	Nil	Nil
27	Bijepur (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
28	Binika (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
29	Biramitrapur (M)	Nil	Nil	Nil	Nil	Nil	Nil
30	Boudhgarh (NAC)	Nil	Nil	Nil	Nil	Nil	Nil

Sl. No.	Name of ULB	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
31	Brajaraj nagar (M)	Nil	Nil	Nil	Nil	Nil	Nil
32	Buguda (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
33	Byasanagar (M)	Nil	Nil	Nil	Nil	Nil	Nil
34	Champua NAC	Nil	Nil	Nil	Nil	Nil	Nil
35	Chandbali (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
36	Chhatrapur (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
37	Chikiti (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
38	Choudwar (M)	Nil	Nil	Nil	Nil	Nil	Nil
39	Cuttack (MC)	Nil	Nil	Nil	Nil	Nil	Nil
40	Daspalla NAC	Nil	Nil	Nil	Nil	Nil	Nil
41	Deogarh (M)	Nil	Nil	Nil	Nil	Nil	Nil
42	Dhamnagar (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
43	Dharmagarh NAC	Nil	Nil	Nil	Nil	Nil	Nil
44	Dhenkanal (M)	Nil	Nil	Nil	Nil	Nil	Nil
45	Digapahandi (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
46	G. Udayagiri (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
47	Ganjam (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
48	Gopalpur (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
49	Gudari (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
50	Gunupur (M)	Nil	Nil	Nil	Nil	Nil	Nil
51	Hindol NAC	Nil	Nil	Nil	Nil	Nil	Nil
52	Hinjilicut (M)	Nil	Nil	Nil	Nil	Nil	Nil
53	Jagatsinghpur (M)	Nil	Nil	Nil	Nil	Nil	Nil
54	Jajpur (M)	Nil	Nil	Nil	Nil	Nil	Nil
55	Jaleshwar (M)	Nil	Nil	Nil	Nil	Nil	Nil
56	Jatani (M)	Nil	Nil	Nil	Nil	Nil	Nil
57	Jeypore (M)	Nil	Nil	Nil	Nil	Nil	Nil
58	Jharsuguda (M)	Nil	Nil	Nil	Nil	Nil	Nil
59	Joda (M )	Nil	Nil	Nil	Nil	Nil	Nil
60	Junagarh (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
61	Kabisurjanagar (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
62	Kamakshyanagar (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
63	Kantabanji (NAC)	Nil	Nil	Nil	Nil	Nil	Nil

Sl. No.	Name of ULB	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
64	Karanjia (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
65	Kashinagar (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
66	Kendrapara (M)	Nil	Nil	Nil	Nil	Nil	Nil
67	Keonjhargarh (M)	Nil	Nil	Nil	Nil	Nil	Nil
68	Kesinga (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
69	Khalikote (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
70	Khandapada (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
71	Khariar (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
72	Khariar Road (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
73	Khordha (M)	Nil	Nil	Nil	Nil	Nil	Nil
74	Kodala (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
75	Konark (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
76	Koraput (M)	Nil	Nil	Nil	Nil	Nil	Nil
77	Kotpad (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
78	Kuchinda (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
79	Malkangiri (M)	Nil	Nil	Nil	Nil	Nil	Nil
80	Nabarangapur (M)	Nil	Nil	Nil	Nil	Nil	Nil
81	Nayagarh (M)	Nil	Nil	Nil	Nil	Nil	Nil
82	Nilagiri (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
83	Nimapara (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
84	Nuapada NAC	Nil	Nil	Nil	Nil	Nil	Nil
85	Odagaon (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
86	Padmapur NAC	Nil	Nil	Nil	Nil	Nil	Nil
87	Paradeep (M)	Nil	Nil	Nil	Nil	Nil	Nil
88	Paralakhemundi (M)	Nil	Nil	Nil	Nil	Nil	Nil
89	Patnagarh (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
90	Pattamundai (M)	Nil	Nil	Nil	Nil	Nil	Nil
91	Phulabani (M)	Nil	Nil	Nil	Nil	Nil	Nil
92	Pipili (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
93	Polasara (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
94	Puri (M)	Nil	Nil	Nil	Nil	Nil	Nil
95	Purusottampur (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
96	Rairangpur (M)	Nil	Nil	Nil	Nil	Nil	Nil

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Sl. No.	Name of ULB	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
97	Rajagangapur (M)	Nil	Nil	Nil	Nil	Nil	Nil
98	Rambha (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
99	RANPUR NAC	Nil	Nil	Nil	Nil	Nil	Nil
100	Raurkela (MC)	Nil	Nil	Nil	Nil	Nil	Nil
101	Rayagada (M)	Nil	Nil	Nil	Nil	Nil	Nil
102	Redhakhhol (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
103	Remuna (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
104	Sambalpur (MC)	Nil	Nil	Nil	Nil	Nil	Nil
105	Sonepur (M)	Nil	Nil	Nil	Nil	Nil	Nil
106	Soro (M)	Nil	Nil	Nil	Nil	Nil	Nil
107	Sunabeda (M)	Nil	Nil	Nil	Nil	Nil	Nil
108	Sundargarh (M)	Nil	Nil	Nil	Nil	Nil	Nil
109	Surada (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
110	Talcher (M)	Nil	Nil	Nil	Nil	Nil	Nil
111	Tarbha (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
112	Titilagarh (M)	Nil	Nil	Nil	Nil	Nil	Nil
113	Tusura NAC	Nil	Nil	Nil	Nil	Nil	Nil
114	Udala (NAC)	Nil	Nil	Nil	Nil	Nil	Nil
115	Umerkote (M)	Nil	Nil	Nil	Nil	Nil	Nil
<b>Total:</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

Table-D: 7.4) Other Processing (Recyclables):

Sl. No.	Name of ULB	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
1	Anandpur (M)	3.83	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
2	Angul (M)	4.27	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
3	Asika (NAC)	1.97	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
4	Athagad (NAC)	1.69	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
5	Athmallik (NAC)	1.24	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
6	Attabira NAC	1.52	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
7	Balangir (M)	8.98	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
8	Balasore (M)	2.67	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
9	Balimela (NAC)	1.15	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
10	Balliguda NAC	2.13	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
11	Balugaon (NAC)	1.79	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
12	Banki (NAC)	1.62	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
13	Banpur (NAC)	1.71	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
14	Barbil (M)	5.51	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
15	Bargarh (M)	5.43	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
16	Baripada (M)	9.45	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
17	Barpali (NAC)	2.03	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
18	Basudebpur (M)	3.25	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
19	Bellaguntha (NAC)	1.02	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
20	Belpahar (M)	3.72	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
21	Berhmapur (MC)	11.81	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
22	Bhadrak (M)	11.47	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
23	Bhanjanagar NAC	1.91	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
24	Bhawanipatna (M)	7.99	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
25	Bhuban (NAC)	1.64	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
26	Bhubaneswar (MC)	286	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
27	Bijepur (NAC)	1.03	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
28	Binika (NAC)	1.6	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
29	Biramitrapur (M)	3.26	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area

Sl. No.	Name of ULB	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
30	Boudhgarh (NAC)	1.99	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
31	Brajarajnagar (M)	7.27	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
32	Buguda (NAC)	1.31	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
33	Byasanagar (M)	4.77	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
34	Champua NAC	1.49	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
35	Chandbali (NAC)	2.56	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
36	Chhatrapur (NAC)	2.15	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
37	Chikiti (NAC)	0.76	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
38	Choudwar (M)	4.05	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
39	Cuttack (MC)	67.74	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
40	Daspalla NAC	1.81	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
41	Deogarh (M)	2.55	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
42	Dhamnagar (NAC)	2.19	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
43	Dharmagarh NAC	1.91	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
44	Dhenkanal (M)	5.88	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
45	Digapahandi (NAC)	0.99	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
46	G. Udayagiri (NAC)	1.11	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
47	Ganjam (NAC)	1.21	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
48	Gopalpur (NAC)	0.79	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
49	Gudari (NAC)	0.78	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
50	Gunupur (M)	2.74	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
51	Hindol NAC	1.71	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
52	Hinjilicut (M)	0.09	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
53	Jagatsinghpur (M)	3.32	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
54	Jajpur (M)	3.25	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
55	Jaleshwar (M)	2.31	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
56	Jatani (M)	5.1	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
57	Jeypore (M)	8.14	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
58	Jharsuguda (M)	5.6	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
59	Joda (M )	4.94	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
60	Junagarh (NAC)	1.9	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
61	Kabisurjanagar (NAC)	1.42	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area

Sl. No.	Name of ULB	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
62	Kamakshyanagar (NAC)	1.9	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
63	Kantabanji (NAC)	1.59	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
64	Karanja (NAC)	2.28	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
65	Kashinagar (NAC)	1.03	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
66	Kendrapara (M)	4.28	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
67	Keonjhar (M)	2.23	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
68	Kesinga (NAC)	1.56	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
69	Khalikote (NAC)	1.32	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
70	Khandapada (NAC)	0.95	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
71	Khariar (NAC)	1.23	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
72	Khariar Road (NAC)	2.01	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
73	Khordha (M)	3.93	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
74	Kodala (NAC)	1.16	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
75	Konark (NAC)	1.58	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
76	Koraput (M)	5.52	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
77	Kotpad (NAC)	1.52	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
78	Kuchinda (NAC)	1.54	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
79	Malkangiri (M)	3	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
80	Nabarangapur (M)	2.91	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
81	Nayagarh (M)	1.89	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
82	Nilagiri (NAC)	1.7	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
83	Nimapara (NAC)	1.91	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
84	Nuapada NAC	1.67	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
85	Odagaon (NAC)	1.21	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
86	Padmapur NAC	1.42	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
87	Paradeep (M)	5.53	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
88	Paralakhemundi (M)	4.27	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
89	Patnagarh (NAC)	2.17	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
90	Pattamundai (M)	3.53	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
91	Phulabani (M)	3.07	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
92	Pipili (NAC)	1.72	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
93	Polasara (NAC)	2.24	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area

Sl. No.	Name of ULB	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
94	Puri (M)	18.48	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
95	Purusottampur (NAC)	1.45	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
96	Rairangpur (M)	2.53	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
97	Rajagangapur (M)	4.64	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
98	Rambha (NAC)	1.15	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
99	RANPUR NAC	1.4	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
100	Raurkela (MC)	26.34	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
101	Rayagada (M)	8.07	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
102	Redhakhoh (NAC)	1.28	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
103	Remuna (NAC)	0	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
104	Sambalpur (MC)	34.81	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
105	Sonepur (M)	2.17	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
106	Soro (M)	3.11	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
107	Sunabeda (M)	4.84	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
108	Sundargarh (M)	2.06	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
109	Surada (NAC)	1.46	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
110	Talcher (M)	3.89	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
111	Tarbha (NAC)	0.88	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
112	Titilagarh (M)	3.15	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
113	Tusura NAC	1.09	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
114	Udala (NAC)	1.29	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
115	Umerkote (M)	2.81	Recyclable	Sold to Authorised Recyclers	Filing up of Low Lying Area
<b>Total:</b>		<b>746.29</b>			

**8. Gap in Waste Generation and Processing:**

Sl. No.	Name of ULB	8. Gap in Waste generation and Processing (TPD)	Time bound plan to fill up the Gap
1	Anandpur (M)	0.00	Not Applicable
2	Angul (M)	0.00	Not Applicable
3	Asika (NAC)	0.00	Not Applicable
4	Athagad (NAC)	0.00	Not Applicable
5	Athmallik (NAC)	0.00	Not Applicable
6	Attabira NAC	0.00	Not Applicable
7	Balangir (M)	0.00	Not Applicable
8	Balasore (M)	0.00	Not Applicable
9	Balimela (NAC)	0.00	Not Applicable
10	Balliguda NAC	1.21	Collection efficiency will be increased by 31st March, 2026
11	Balugaon (NAC)	0.05	Collection efficiency will be increased by 31st March, 2026
12	Banki (NAC)	0.00	Not Applicable
13	Banpur (NAC)	0.00	Not Applicable
14	Barbil (M)	0.00	Not Applicable
15	Bargarh (M)	0.98	Construction of additional Waste Processing Facilities (MCCs & MRFs) is going on and said facilities are expected to be operational by 31st March, 2026
16	Baripada (M)	0.00	Not Applicable
17	Barpali (NAC)	0.00	Not Applicable
18	Basudebpur (M)	0.00	Not Applicable
19	Bellagantha (NAC)	0.00	Not Applicable
20	Belpahar (M)	0.00	Not Applicable
21	Berhmapur (MC)	1.80	Collection efficiency will be increased by 31st March, 2026
22	Bhadrak (M)	10.00	Construction of Additional Waste Processing Facilities (MCC & MRF) is going on, which is expected to be operational by 31st March 2026

Sl. No.	Name of ULB	8. Gap in Waste generation and Processing (TPD)	Time bound plan to fill up the Gap
23	Bhanjanagar NAC	0.00	Not Applicable
24	Bhawanipatna (M)	0.00	Not Applicable
25	Bhuban (NAC)	0.00	Not Applicable
26	Bhubaneswar (MC)	0.00	Not Applicable
27	Bijepur (NAC)	0.01	Collection efficiency will be increased by 31st March, 2026
28	Binika (NAC)	0.00	Not Applicable
29	Biramitrapur (M)	0.58	Collection efficiency will be increased by 31st March, 2026
30	Boudhgarh (NAC)	0.00	Not Applicable
31	Brajarajgarh (M)	0.00	Not Applicable
32	Buguda (NAC)	0.00	Not Applicable
33	Byasanagar (M)	0.00	Not Applicable
34	Champua NAC	0.00	Not Applicable
35	Chandbali (NAC)	0.03	Collection efficiency will be increased by 31st March, 2026
36	Chhatrapur (NAC)	0.00	Not Applicable
37	Chikiti (NAC)	0.00	Not Applicable
38	Choudwar (M)	1.10	Collection efficiency will be increased by 31st March, 2026
39	Cuttack (MC)	34.98	Collection efficiency will be increased by 31st March, 2026
40	Daspalla NAC	0.00	Not Applicable
41	Deogarh (M)	0.00	Not Applicable
42	Dhamnagar (NAC)	0.00	Not Applicable
43	Dharmagarh NAC	0.00	Not Applicable
44	Dhenkanal (M)	0.00	Not Applicable
45	Digapahandi (NAC)	0.00	Not Applicable
46	G. Udayagiri (NAC)	0.00	Not Applicable
47	Ganjam (NAC)	0.00	Not Applicable
48	Gopalpur (NAC)	0.00	Not Applicable
49	Gudari (NAC)	0.00	Not Applicable
50	Gunupur (M)	0.00	Not Applicable
51	Hindol NAC	0.92	Collection efficiency will be increased by 31st March, 2026
52	Hinjilicut (M)	0.00	Not Applicable

Sl. No.	Name of ULB	8. Gap in Waste generation and Processing (TPD)	Time bound plan to fill up the Gap
53	Jagatsinghpur (M)	0.00	Not Applicable
54	Jajpur (M)	0.00	Not Applicable
55	Jaleshwar (M)	0.00	Not Applicable
56	Jatani (M)	0.00	Not Applicable
57	Jeypore (M)	0.00	Not Applicable
58	Jharsuguda (M)	6.04	Construction of additional Waste Processing Facilities (MCC & MRF) is going on and the said facilities are expected to be operational by 31st March, 2026
59	Joda (M)	0.00	Not Applicable
60	Junagarh (NAC)	0.00	Not Applicable
61	Kabisurjanagar (NAC)	0.00	Not Applicable
62	Kamakshyanagar (NAC)	0.00	Not Applicable
63	Kantabanji (NAC)	0.00	Not Applicable
64	Karanjia (NAC)	0.00	Not Applicable
65	Kashinagar (NAC)	0.00	Not Applicable
66	Kendrapara (M)	0.00	Not Applicable
67	Keonjharagarh (M)	0.00	Not Applicable
68	Kesinga (NAC)	0.00	Not Applicable
69	Khalikote (NAC)	0.00	Not Applicable
70	Khandapada (NAC)	0.00	Not Applicable
71	Khariar (NAC)	0.00	Not Applicable
72	Khariar Road (NAC)	0.00	Not Applicable
73	Khordha (M)	2.69	Collection efficiency will be increased by 31st March, 2026
74	Kodala (NAC)	0.00	Not Applicable
75	Konark (NAC)	0.00	Not Applicable
76	Koraput (M)	0.00	Not Applicable
77	Kotpad (NAC)	0.00	Not Applicable
78	Kuchinda (NAC)	0.00	Not Applicable
79	Malkangiri (M)	0.00	Not Applicable
80	Nabarangapur (M)	0.00	Not Applicable

Sl. No.	Name of ULB	8. Gap in Waste generation and Processing (TPD)	Time bound plan to fill up the Gap
81	Nayagarh (M)	0.00	Not Applicable
82	Nilagiri (NAC)	0.00	Not Applicable
83	Nimapara (NAC)	1.33	Collection efficiency will be increased by 31st March, 2026
84	Nuapada NAC	0.00	Not Applicable
85	Odagaon (NAC)	0.00	Not Applicable
86	Padmapur NAC	0.00	Not Applicable
87	Paradeep (M)	0.00	Not Applicable
88	Paralakhemundi (M)	0.00	Not Applicable
89	Patnagarh (NAC)	0.00	Not Applicable
90	Pattamundai (M)	0.00	Not Applicable
91	Phulabani (M)	0.00	Not Applicable
92	Pipili (NAC)	0.00	Not Applicable
93	Polasara (NAC)	0.00	Not Applicable
94	Puri (M)	0.00	Not Applicable
95	Purusottampur (NAC)	0.00	Not Applicable
96	Rairangpur (M)	0.00	Not Applicable
97	Rajagangapur (M)	3.48	Construction of additional Waste Processing Facilities (MCC & MRF) is going on and the said facilities are expected to be operational by 31st March, 2026
98	Rambha (NAC)	0.00	Not Applicable
99	RANPUR NAC	0.00	Not Applicable
100	Raurkela (MC)	18.47	Collection efficiency will be increased by 31st March 2026
101	Rayagada (M)	0.00	Not Applicable
102	Redhakhhol (NAC)	0.00	Not Applicable
103	Remuna (NAC)	10.71	Construction of additional Waste Processing Facilities (MCC & MRF) is going on and the said facilities are expected to be operational by 31st March, 2026
104	Sambalpur (MC)	18.30	Collection efficiency will be increased by 31st March, 2026
105	Sonepur (M)	0.00	Not Applicable
106	Soro (M)	0.39	Collection efficiency will be increased by 31st March, 2026

Sl. No.	Name of ULB	8. Gap in Waste generation and Processing (TPD)	Time bound plan to fill up the Gap
107	Sunabeda (M)	0.00	Not Applicable
108	Sundargarh (M)	0.00	Not Applicable
109	Surada (NAC)	0.00	Not Applicable
110	Talcher (M)	0.00	Not Applicable
111	Tarbha (NAC)	0.00	Not Applicable
112	Titilagarh (M)	0.25	Construction of additional Waste Processing Facilities (MCC & MRF) is going on and the said facilities are expected to be operational by 31st March, 2026
113	Tusura NAC	0.00	Not Applicable
114	Udala (NAC)	0.00	Not Applicable
115	Umerkote (M)	0.00	Not Applicable
<b>Total:</b>		<b>113.32</b>	

## 9. Legacy Waste:

Sl. No.	Name of ULB	9. Legacy Waste								
		1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on 25.04.2024 (MT)	3) Present quantity of legacy waste (MT)	4) Daily legacy waste being added as unprocessed waste (MT)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
						Digested Material (MT)	Plastics (MT)	Rubber (MT)	Inerts and Others (MT)	
1	Anandpur (M)	1	6,438	0	0.00	2,575.00	2,253.00	19.00	1,591.00	Completed
2	Angul (M)	1	30,269	0	0.00	4,540.35	7,567.25	90.81	18,070.59	Completed
3	Asika (NAC)	1	2,609	0	0.00	522.00	1,044.00	8.00	1,035.00	Completed
4	Athagad (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
5	Athmallik (NAC)	1	12,133	0	0.00	7,037.14	3,275.91	24.27	1,795.68	Completed
6	Attapura NAC	1	4,363	0	0.00	3,054.00	349.00	4.00	956.00	Completed
7	Balangir (M)	1	14,924	0	0.00	3,731.00	1,790.88	223.86	9,178.26	Completed
8	Balasore (M)	1	31,724	0	0.00	14,276.00	4,441.00	222.00	12,785.00	Completed
9	Balimela (NAC)	1	623	0	0.00	100.00	237.00	12.00	274.00	Completed
10	Balliguda NAC	1	114	0	0.00	68.00	6.00	2.00	38.00	Completed
11	Balugaon (NAC)	1	1,168	0	0.00	981.00	35.00	6.00	146.00	Completed
12	Banki (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
13	Banpur (NAC)	1	1,918	0	0.00	1,669.00	153.00	2.00	94.00	Completed
14	Barbil (M)	1	33,284	0	0.00	19,970.00	9,985.00	100.00	3,229.00	Completed
15	Bargarh (M)	1	19,629	7,634	0.98	5,998.00	3,599.00	120.00	2,278.00	December, 2025
16	Baripada (M)	1	1,34,844	0	0.00	3,371.00	26,969.00	2,023.00	1,02,481.00	Completed
17	Barpali (NAC)	1	3,735	0	0.00	2,241.00	747.00	56.00	691.00	Completed
18	Basudebpur (M)	1	2,099	0	0.00	1,259.00	378.00	4.00	458.00	Completed
19	Bellaguntha (NAC)	1	7,187	0	0.00	2,875.00	2,875.00	21.00	1,416.00	Completed
20	Belpahar (M)	1	13,500	0	0.00	6,750.00	675.00	202.00	5,873.00	Completed

Sl. No.	Name of ULB	9. Legacy Waste								
		1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on 25.04.2024 (MT)	3) Present quantity of legacy waste (MT)	4) Daily legacy waste being added as unprocessed waste (MT)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
						Digested Material (MT)	Plastics (MT)	Rubber (MT)	Inerts and Others (MT)	
21	Berhmapur (MC)	3	1,80,000	73,911	1.80	63,653.00	31,827.00	1,061.00	9,548.00	December, 2026
22	Bhadrak (M)	1	67,634	0	0.00	20,290.00	30,435.00	339.00	16,570.00	Completed
23	Bhanjanagar NAC	1	8,958	0	0.00	6,718.00	896.00	27.00	1,317.00	Completed
24	Bhawanipatna (M)	1	40,468	0	0.00	10,117.00	18,211.00	283.00	11,857.00	Completed
25	Bhuban (NAC)	1	3,686	0	0.00	2,580.00	295.00	4.00	807.00	Completed
26	Bhubaneswar (MC)	1	16,00,000	9,24,042	0.00	3,04,181.00	1,01,394.00	23,658.00	2,46,725.00	46,387
27	Bijepur (NAC)	1	16,187	0	0.00	1,618.70	809.35	404.68	13,354.28	Completed
28	Binika (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
29	Biramitrapur (M)	1	3,469	0	0.00	1,388.00	347.00	86.00	1,648.00	Completed
30	Boudhgarh (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
31	Brajarajnagar (M)	1	116	0	0.00	46.00	12.00	2.00	56.00	Completed
32	Buguda (NAC)	1	1,069	0	0.00	535.00	75.00	3.00	456.00	Completed
33	Byasanagar (M)	1	72,000	0	0.00	16,560.00	202.00	1,800.00	53,438.00	Completed
34	Champua NAC	1	5,384	0	0.00	431.00	808.00	15.00	4,130.00	Completed
35	Chandbali (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
36	Chhatrapur (NAC)	1	6,300	0	0.00	5,040.00	315.00	19.00	926.00	Completed
37	Chikiti (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
38	Choudwar (M)	1	8,655	0	0.00	6,232.00	1,558.00	43.00	822.00	Completed
39	Cuttack (MC)	1	7,00,000	6,59,110	34.98	13,494.00	8,996.00	1,022.00	17,378.00	December, 2026
40	Daspalla NAC	1	279	0	0.00	145.00	73.00	1.00	60.00	Completed
41	Deogarh (M)	1	3,102	0	0.00	1,241.00	1,396.00	9.00	456.00	Completed

Sl. No.	Name of ULB	9. Legacy Waste								
		1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on 25.04.2024 (MT)	3) Present quantity of legacy waste (MT)	4) Daily legacy waste being added as unprocessed waste (MT)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
						Digested Material (MT)	Plastics (MT)	Rubber (MT)	Inerts and Others (MT)	
42	Dhamnagar (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
43	Dharmagarh NAC	1	1,050	0	0.00	32.00	63.00	5.00	950.00	Completed
44	Dhenkanal (M)	1	26,340	0	0.00	18,438.00	3,951.00	790.00	3,161.00	Completed
45	Digapahandi (NAC)	1	7,982	0	0.00	479.00	798.00	24.00	6,681.00	Completed
46	G. Udayagiri (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
47	Ganjam (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
48	Gopalpur (NAC)	1	1,096	0	0.00	658.00	110.00	21.00	307.00	Completed
49	Gudari (NAC)	1	532	0	0.00	111.72	250.04	1.60	168.64	Completed
50	Gunupur (M)	1	1,194	346	0.00	508.80	127.20	8.48	203.52	December, 2025
51	Hindol NAC	1	41	0	0.00	12.00	16.00	2.00	11.00	Completed
52	Hinjilicut (M)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
53	Jagatsinghpur (M)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
54	Jajpur (M)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
55	Jaleshwar (M)	1	5,753	0	0.00	3,452.00	1,151.00	86.00	1,064.00	Completed
56	Jatani (M)	1	29,241	0	0.00	12,574.00	8,480.00	292.00	7,895.00	Completed
57	Jeypore (M)	1	40,676	193	0.00	17,812.52	4,453.13	80.97	18,136.38	December, 2025
58	Jharsuguda (M)	1	79,556	0	0.00	11,933.00	3,978.00	2,387.00	61,258.00	Completed
59	Joda (M)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
60	Junagarh (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
61	Kabisurjanagar (NAC)	1	9,853	0	0.00	3,941.00	788.00	10.00	5,114.00	Completed

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						Digested Material (MT)	Plastics (MT)	Rubber (MT)	Inerts and Others (MT)	
62	Kamakshyanagar (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
63	Kantabanji (NAC)	1	34,500	0	0.00	8,625.00	3,450.00	1,035.00	21,390.00	Completed
64	Karanja (NAC)	1	22,013	0	0.00	11,007.00	6,604.00	440.00	3,962.00	Completed
65	Kashinagar (NAC)	1	2,189	0	0.00	1,642.00	328.00	7.00	212.00	Completed
66	Kendrapara (M)	1	24,300	15,763	0.00	5,122.00	427.00	128.00	2,860.00	December, 2025
67	Keonjargarh (M)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
68	Kesinga (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
69	Khalikote (NAC)	1	1,311	0	0.00	787.00	66.00	20.00	438.00	Completed
70	Khandapada (NAC)	1	336	0	0.00	141.00	121.00	1.00	73.00	Completed
71	Khariar (NAC)	1	27,746	0	0.00	11,098.00	1,387.00	417.00	14,844.00	Completed
72	Khariar Road (NAC)	1	28,234	0	0.00	9,882.00	4,235.00	282.00	13,835.00	Completed
73	Khordha (M)	1	82,200	0	0.00	59,184.00	14,796.00	411.00	7,809.00	Completed
74	Kodala (NAC)	1	6,000	0	0.00	720.00	1,140.00	120.00	4,020.00	Completed
75	Konark (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
76	Koraput (M)	1	44,902	0	0.00	11,225.50	20,205.90	314.31	13,156.29	Completed
77	Kotpad (NAC)	1	2,986	0	0.00	418.04	746.50	20.90	1,800.56	Completed
78	Kuchinda (NAC)	1	10,120	0	0.00	5,566.00	2,024.00	71.00	2,459.00	Completed
79	Malkangiri (M)	1	6,461	0	0.00	1,938.00	1,293.00	129.00	3,101.00	Completed
80	Nabarangapur (M)	1	37,815	0	0.00	27,227.00	7,941.00	38.00	2,609.00	Completed

Sl. No.	Name of ULB	9. Legacy Waste								
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						Digested Material (MT)	Plastics (MT)	Rubber (MT)	Inerts and Others (MT)	
81	Nayagarh (M)	1	4,868	0	0.00	1,899.00	1,558.00	15.00	1,396.00	Completed
82	Nilagiri (NAC)	1	12,069	0	0.00	1,208.00	7,241.00	181.00	3,439.00	Completed
83	Nimapara (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
84	Nuapada NAC	1	23,853	0	0.00	9,541.00	1,193.00	238.00	12,881.00	Completed
85	Odagaon (NAC)	1	1,821	0	0.00	765.00	637.00	6.00	413.00	Completed
86	Padmapur NAC	1	1,608	0	0.00	643.00	402.00	5.00	558.00	Completed
87	Paradeep (M)	2	9,442	0	0.00	8,026.00	661.00	9.00	746.00	Completed
88	Paralakhemundi (M)	1	31,053	10,080	0.00	7,340.55	2,516.76	146.81	10,968.88	December, 2025
89	Patnagarh (NAC)	1	5,665	0	0.00	3,682.00	850.00	113.00	1,020.00	Completed
90	Pattamundai (M)	3	3,065	0	0.00	1,533.00	920.00	30.00	582.00	Completed
91	Phulabani (M)	1	18,662	0	0.00	9,331.00	933.00	56.00	8,342.00	Completed
92	Pipili (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
93	Polasara (NAC)	2	10,806	0	0.00	8,645.00	540.00	33.00	1,588.00	Completed
94	Puri (M)	1	2,24,880	55,410	0.00	76,262.00	25,421.00	1,695.00	66,092.00	December, 2025
95	Purusottampur (NAC)	1	581	0	0.00	174.00	58.00	6.00	343.00	Completed
96	Rairangpur (M)	1	17,288	0	0.00	10,373.00	4,668.00	34.00	2,213.00	Completed
97	Rajagangapur (M)	1	18,348	0	0.00	3,303.00	5,504.00	367.00	9,174.00	Completed
98	Rambha (NAC)	1	1,472	0	0.00	1,178.00	147.00	4.00	143.00	Completed
99	Ranpur NAC	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
100	Raurkela (MC)	1	1,83,686	0	0.00	18,368.60	42,247.78	4,592.15	1,18,477.47	Completed

Sl. No.	Name of ULB	9. Legacy Waste								
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						Digested Material (MT)	Plastics (MT)	Rubber (MT)	Inerts and Others (MT)	
101	Rayagada (M)	1	49,490	15,881	0.00	16,804.50	7,225.94	67.22	9,511.35	December, 2025
102	Redhakhoh (NAC)	1	2,846	0	0.00	142.00	854.00	29.00	1,821.00	Completed
103	Remuna (NAC)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
104	Sambalpur (MC)	1	87,490	32,988	18.30	16,351.00	27,250.00	382.00	10,519.00	December, 2026
105	Sonepur (M)	1	1,488	0	0.00	893.00	223.00	4.00	368.00	Completed
106	Soro (M)	0	0	0	0.00	0.00	0.00	0.00	0.00	Not Applicable
107	Sunabeda (M)	1	2,195	0	0.00	548.75	658.50	21.95	965.80	Completed
108	Sundargarh (M)	1	10,621	0	0.00	1,912.00	2,018.00	212.00	6,479.00	Completed
109	Surada (NAC)	1	2,404	0	0.00	1,274.00	505.00	17.00	608.00	Completed
110	Talcher (M)	1	7,468	0	0.00	1,120.20	1,867.00	22.40	4,458.40	Completed
111	Tarbha (NAC)	1	3,612	0	0.00	2,167.00	542.00	11.00	892.00	Completed
112	Titilagarh (M)	1	32,500	0	0.00	3,250.00	22,750.00	325.00	6,175.00	Completed
113	Tusura NAC	1	47	0	0.00	15.00	10.00	1.00	21.00	Completed
114	Udala (NAC)	1	15,014	0	0.00	375.00	3,003.00	225.00	11,411.00	Completed
115	Umerkote (M)	1	2,543	0	0.00	39.00	29.00	76.00	2,399.00	Completed
<b>Total:</b>		<b>98</b>	<b>43,59,180</b>	<b>17,95,358</b>	<b>56.06</b>	<b>9,66,985.37</b>	<b>5,15,392.14</b>	<b>47,983.40</b>	<b>10,33,461.10</b>	

10. Ring Fence Account

1) Amount to be ring fenced	2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized	5) Plan of utilization	Remarks								
Rs. 1141.42 Crore	-	-	-	-	<p>An estimated amount of Rs.1564.28 crore is available during FY 2025-26 for utilisation towards Solid Waste Management and Liquid Waste Management in urban areas of the state and the same amount has been kept under Budgetary provision for implementation of sewage, septage &amp; grey water management in all the ULBs, through convergence of sources of fund such as SBM (Urban) 2.0 fund, Swachha Odisha Scheme (State Scheme), 15th Finance Commission Tied Grant, 5th State Finance Commission Grant, SBM (Grameen) under Urban-Rural Convergence programme etc. Details of provisioned amount is given below:</p> <table border="1"> <thead> <tr> <th>Name of the Schemes / Grants</th> <th>Budget Provision for FY 2025-26 (Amounts in Crore Rupees)</th> </tr> </thead> <tbody> <tr> <td>Swachh Bharat Mission (Urban) 2.0</td> <td>600.00</td> </tr> <tr> <td>Swachh Odisha (State Scheme) Grant for Liquid Waste Management &amp; Solid Waste Management</td> <td>261.00</td> </tr> <tr> <td>5<sup>th</sup> State Finance Commission Grant for Solid Waste Management &amp; Sanitation</td> <td>63.34</td> </tr> </tbody> </table>	Name of the Schemes / Grants	Budget Provision for FY 2025-26 (Amounts in Crore Rupees)	Swachh Bharat Mission (Urban) 2.0	600.00	Swachh Odisha (State Scheme) Grant for Liquid Waste Management & Solid Waste Management	261.00	5 <sup>th</sup> State Finance Commission Grant for Solid Waste Management & Sanitation	63.34
Name of the Schemes / Grants	Budget Provision for FY 2025-26 (Amounts in Crore Rupees)												
Swachh Bharat Mission (Urban) 2.0	600.00												
Swachh Odisha (State Scheme) Grant for Liquid Waste Management & Solid Waste Management	261.00												
5 <sup>th</sup> State Finance Commission Grant for Solid Waste Management & Sanitation	63.34												

					5 <sup>th</sup> State Finance Commission Grant for Septage Management	8.34
					15 <sup>th</sup> Finance Commission Tied Grant for Solid Waste Management & Sanitation	291.6
					Creation of Capital Assets towards Sewerage & Drainage Infrastructure	340.00
					<b>Total</b>	<b>1564.28</b>
				<p>National Advisory and Review Committee (NARC) for SBM (Urban) Scheme constituted by Ministry of Housing &amp; Urban Affairs, Govt. of India in its 10th meeting held on 13th September, 2023 has approved an amount of Rs. 990.38 Crore in favour of Odisha for utilisation towards Used Water Management.</p> <p>Out of the above approved amount of Rs. 990.38 Crore, an amount of Rs. 120.47 Crore has been received as Central Share and an amount of Rs. 200.78 Crore including the commensurate State Share has already been sanctioned in favour of ULBs during the Financial Year 2024-25 for utilisation towards used water management. On receipt of the balance Central Share within the mission period of SBM (Urban) 2.0 scheme i.e. by October, 2026, the same along with commensurate State Share shall be sanctioned in due course of time in favour of the ULBs for utilisation towards used water management.</p> <p>Since Odisha is a revenue surplus state, lack of fund will never be an issue in this field. As narrated above, adequate fund is already available to take up these works. We also hereby undertake that in case there is any shortfall of central government funds in future for whatever reason, we will provide the shortfall amount from the state exchequer.</p>		

Sewage Management in Odisha												
(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/ Sewers			(E) Sewage treatment and Utilisation							
		* Total Sewage Generation per day (In MLD) (1)	Targeted Household to be connected to sewers (2)	Households connected (3)	Time targeted to complete connectivity (gap in Connectivity) (4)	Installed Treatment capacities of existing STPs (MLD) (11)	Utilisation capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilisation of Treated sewage (17)
Bhubaneswar	122.04	255720	48932	June, 2027	<b>Bhubaneswar- 183.5 MLD</b> ( Meherpali - 56 MLD, Rokat- 48 MLD, Basuaghai- 28 MLD, Kochilaput- 43.5 MLD, Paikerapur- 8 MLD )	81.04	41.00	Operational	Standard maintained as per guidelines of Central Pollution Control Board (CPCB)	Gangua Nalla	4%	Used for landfilling for low lying areas
Cuttack	88.57	93046	45980	June, 2027	<b>Cuttack- 85 MLD</b> (Matagajpur- 16 MLD, CDA- 36 MLD, Matagajpur- 33 MLD)	43.06	45.51	Operational	Standard maintained as per guidelines of Central Pollution Control Board (CPCB)	CDA Peta Nalla and Kathajodi river	3%	Used for landfilling for low lying areas
Sambalpur	48.73	75412	2707	October, 2027	<b>Sambalpur- 40 MLD</b> (Dhanupali- 40 MLD)	22.00	26.73	Operational	Standard maintained as per guidelines of Central Pollution Control Board (CPCB)	Dhobijore Nalla	2%	Used for landfilling for low lying areas
Rourkela	44.95	50351	2719	October, 2027	<b>Rourkela- 40 MLD</b> (Balughat-40 MLD)	17.10	27.85	Operational	Standard maintained as per guidelines of Central Pollution Control Board (CPCB)	Tarkera Nalla	6%	Used for landfilling for low lying areas
Puri	29.11	37300	10950	October, 2027	<b>Puri- 25 MLD</b> (Mangalaghat-15 MLD, Bankimuhan-10 MLD)	25.00	4.11	Operational	Standard maintained as per guidelines of Central Pollution Control Board (CPCB)	Mangala River	5%	Used for landfilling for low lying areas
<b>Total</b>					<b>373.50</b>	<b>188.20</b>	<b>145.20</b>					

\* Basis of estimation (based on 80% of LPCD water supply/or measured)

N.B. - Test reports of wastewater samples of Sewage Treatment Plants (STPs) in Bhubaneswar, Cuttack, Sambalpur and Rourkela are attached as Annexure-I.

1745

ANNEXURE-I



FAX : 2562822/2560955  
TEL : 2564033/2563294  
EPABX : 2561909/2562847  
E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org)  
Website : [www.ospcboard.org](http://www.ospcboard.org)

**STATE POLLUTION CONTROL BOARD, ODISHA**  
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]  
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,  
Bhubaneswar - 751 012  
(CENTRAL LABORATORY)

No. 15077 / VI-SC (LEM) Misc 38/2025-26 Dt. 07-08-2025 /

To

The Regional Officer,  
State Pollution Control Board, Odisha,  
Bhubaneswar

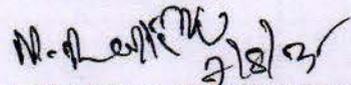
Sub: Test Report of water samples collected from STPs (5 nos.) operating in  
Bhubaneswar-reg.

Sir,

With reference to the above, please find enclosed herewith the test report of water samples, submitted to the Central Laboratory on dt.02.08.2025 collected from STPs (5 nos.) operating in Bhubaneswar.

Encl : OS/ 500 /08/2025

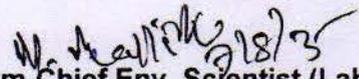
Yours faithfully,

  
OSD-cum-Chief Env. Scientist (Lab.)

Memo No. 15078 / dt. 07-08-2025 /

Copy forwarded to the Chief Executive Officer, WATCO, Ground Floor, Unnati Bhawan, Satya Nagar, Bhubaneswar - 751007 for kind information and necessary action.

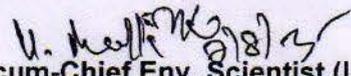
Encl : As above

  
OSD-cum-Chief Env. Scientist (Lab.)

Memo No. 15079 / dt. 07-08-2025 /

Copy forwarded to the Dr.(Mrs.)Usharani Patnaik, ACES, SPC Board, Odisha Bhubaneswar for kind information and necessary action.

Encl : As above

  
OSD-cum-Chief Env. Scientist (Lab.)

o/c

Central Laboratory address: Plot No.-B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024, Odisha, India. Central Lab. (OSPCB) Bhubaneswar, O.G.

(46)

1746

OSPCB/CNL/F0718



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)



TC-12740

**TEST REPORT**

Page 1 of 2

1. ULR No. : TC127402500000871F
- 2 (i). Report No. : OS/ 500 /08/2025
- 3 (i) Date : 07.08.2025
- 2(ii). Amendment No : .....
- 3(ii) Amendment Date : .....
4. Sample Submitted By : Md. Abdul Raheman, Jr. Research Fellow,  
(Name and address) Central Laboratory, SPC Board, Odisha, Patia, Bhubaneswar
5. Reference Letter No. : Tour Programme No.14472 dt.31.07.2025
6. Date of sample receipt : 02.08.2025
7. Sample Description:
 

(i) Discipline : Chemical testing and Biological testing (Biological testing/ Chemical testing)	(ii) Group : Pollution and Environment ( Water/ Pollution and Environment )	(iii) Sub Group : Waste water (Surface Water/ Ground Water/ Drinking Water/ Wastewater / Effluent )
--	---	---
8. Analysis Starting Date-Analysis Completion Date : 02.08.2025 – 06.08.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :  
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits (G.S.R.1265 (E) Dt.13.10.2017) *	Test Method	Water sample collection from STPs at Bhubaneswar			
				Others/ Aug – 25/ WW/ 1194	Others/ Aug – 25/ WW/ 1195	Others/ Aug – 25/ WW/ 1196	Others/ Aug – 25/ WW/ 1197
				Inlet to 58 MLD STP at Meherpali	Outlet of 58 MLD STP at Meherpali	Inlet to 28 MLD STP at Basuaghai	Outlet of 28 MLD STP at Basuaghai
<b>Results</b>							
1.	pH	6.5-9.0	4500-H <sup>+</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	6.6	6.8	6.6	6.7
2.	Total Suspended Solids (TSS), mg/L	< 50	2540 D, APHA, 23 <sup>rd</sup> Edn., 2017	85.0	14.0	53.0	11.0
3.	Biochemical Oxygen Demand (BOD, 3 days at 27 <sup>o</sup> C), mg/L	20	IS 3025 : Part 44 (1999)	73.0	4.0	48.0	3.7
4.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 23 <sup>rd</sup> Edn., 2017	180.0	28.0	100.0	16.0
5.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	160000	<1.8	160000	92000
6.	Fecal Coliform (FC), MPN/100 ml	< 1000	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	160000	<1.8	160000	35000

*Nishiprava*  
07.08.2025

Authorised Signatory  
(Biological Testing)  
(Water/ Wastewater)  
(Mrs. Nishiprava Pattnaik)  
(Asst. Env. Scientist)

*Usharani*  
7.8.25

Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Pattnaik)  
(Addl. Chief Env. Scientist)

*N. Mallick*  
7/8/25

Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

(Cont.)

(47)



**1747**  
**CENTRAL LABORATORY**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
 Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
 Bhubaneswar - 751 024  
 E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)

OSPCB/CNL/F0718



**TEST REPORT**

1. ULR No. : TC127402500000871F  
 2 (i). Report No. : OS/ 500 /08/2025  
 3 (i) Date : 07.08.2025  
 2(ii). Amendment No : .....  
 3(ii) Amendment Date : .....

Sl. No.	Parameter, Unit	Others/ Aug -25/ WW/ 1198	Others/ Aug -25/ WW/ 1199	Others/ Aug -25/ WW/ 1200	Others/ Aug -25/ WW/ 1201	Others/ Aug -25/ WW/ 1202	Others/ Aug -25/ WW/ 1203
		Inlet to 43.5 MLD STP at Kochilaput	Outlet of 43.5 MLD STP at Kochilaput	Inlet to 8 MLD STP at Paikarapur	Outlet of 8 MLD STP at Paikarapur	Inlet to 48 MLD STP at Rokat	Outlet of 48 MLD STP at Rokat
Results							
1.	pH	6.6	6.7	6.7	6.8	6.6	6.7
2.	Total Suspended Solids (TSS), mg/L	18.0	11.0	59.0	7.0	84.0	9.0
3.	Biochemical Oxygen Demand (BOD, 3 days at 27° C), mg/L	8.0	2.8	93.0	3.6	63.0	4.2
4.	Chemical Oxygen Demand (COD), mg/L	32.0	12.0	200.0	12.0	100.0	12.0
5.	Total Coliform (TC), MPN/100 ml	160000	490	160000	35000	160000	<1.8
6.	Fecal Coliform (FC), MPN/100 ml	160000	78	160000	11000	160000	<1.8

\* Effluent discharge standard for sewage treatment plants , Applicable for Sl. No. Others/ Aug -25/ WW/ 1195, Others / Aug -25/ WW/ 1197, Others / Aug -25/ WW/ 1199, Others / Aug -25/ WW/ 1201 & Others / Aug -25/ WW/ 1203 ,

(No standard limits specified for samples collected from Inlet to STPs)

11. Deviation from Test Method , if any : No  
 12. If Sampling Conducted by the Central Laboratory, Yes/ No - Yes  
 If Yes,

- (a) Date of Sampling : 01.08.2025 (b) Method Used : Grab sampling (1060 B, APHA, 23<sup>rd</sup> Edn., 2017)  
 (c) Name of Sampler with Designation : Md. Abdul Raheman, Jr. Research Fellow,

End of Test Report

*N. Mallick*  
07.08.2025

Authorised Signatory  
 (Biological Testing)  
 (Water/ Wastewater)  
 (Mrs. Nishiprava Pattnaik)  
 (Asst. Env. Scientist)

*Pattnaik*  
7.8.25

Authorised Signatory  
 (Chemical Testing)  
 (Water/ Wastewater)  
 (Dr. (Mrs.) Usharani Pattnaik)  
 (Addl. Chief Env. Scientist)

*N. Mallick*  
27/8/25

Board Analyst  
 (Sri Niranjana Mallick)  
 (OSD-cum- Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.
- (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
- (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
- (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.
- (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

(48)

# 1748



FAX : 2562822/2560955  
TEL : 2564033/2563294  
EPABX : 2561909/2562847  
E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org)  
Website : [www.ospcboard.org](http://www.ospcboard.org)

## STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]  
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,  
Bhubaneswar – 751 012

(CENTRAL LABORATORY)

No. 16008 /

VI-SC (LEM) Misc 38/2025-26

Dt. 26.08.2025 /

To

The Regional Officer,  
State Pollution Control Board, Odisha,  
Cuttack

Sub : Test Reports of wastewater samples of STP, Mattagajpur, STP, CDA- Bidanasi area and wastewater of Cuttack city – reg.

Ref : Your letter No. 2532 (RO/CTC/LAB-20) dt.07.08.2025

Sir,

With reference to the above, please find enclosed herewith the test reports of wastewater samples submitted to the Central Laboratory on dt.07.08.2025, collected from STP, Mattagajpur, STP, CDA- Bidanasi area and wastewater of Cuttack city.

- Encl : (i) OS/ 523 /08/2025 (For NABL Scope parameter)  
(ii) OS/ 524 /08/2025 (For NABL Non-scope parameter)  
(iii) OS/ 525 /08/2025 (For NABL Scope parameter)  
(iv) OS/ 526 /08/2025 (For NABL Non-scope parameter)

Yours faithfully,

*[Signature]*  
OSD-cum- Chief Env. Scientist (Lab.)

Memo No. 16009 / dt. 26.08.2025

Copy forwarded to the Commissioner, Cuttack Municipal Corporation, Cuttack for kind information.

Encl : As above

*[Signature]*  
OSD-cum- Chief Env. Scientist (Lab.)

Memo No. 16010 / dt. 26.08.2025

Copy forwarded to the Chief Executive Officer, WATCO, Bhubaneswar for kind information.

Encl : As above

*[Signature]*  
OSD-cum- Chief Env. Scientist (Lab.)

Memo No. 16011 / dt. 26.08.2025

Copy forwarded to the Dr.(Mrs.)Usharani Patnaik, ACES, (S.W.M.Cell), SPC Board, Odisha Bhubaneswar for kind information.

Encl : As above

*[Signature]*  
OSD-cum- Chief Env. Scientist (Lab.)

*[Handwritten]*  
(49)



**1749**  
**CENTRAL LABORATORY**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
 Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
 Bhubaneswar - 751 024  
 E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)



**TEST REPORT**

Page 1 of 2

1. ULR No. : TC127402500000893F  
 2 (i). Report No. : OS/ 523 /08/2025  
 3 (i) Date : 16.08.2025  
 2(ii). Amendment No : .....  
 3(ii) Amendment Date : .....
4. Sample Submitted By : Sri K. P. Panigrahi, Field Asst.,  
 (Name and address) Regional Office, SPC Board, Odisha, Cuttack,  
 (On behalf of Regional Officer, Cuttack )
5. Reference Letter No. : 2532 (RO/CTC/LAB-20) dt.07.08.2025
6. Date of sample receipt : 07.08.2025
7. Sample Description:
- (i) Discipline : Chemical testing and Biological testing  
 (Biological testing/  
 Chemical testing)
- (ii) Group : Pollution and Environment  
 ( Water/ Pollution and Environment )
- (iii) Sub Group : Wastewater  
 (Surface Water/ Ground Water/ Drinking Water/ Wastewater / Effluent )
8. Analysis Starting Date-Analysis Completion Date : 07.08.2025 – 14.08.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/Regulatory Limits	Test Method	STP, Mattagajpur		STP, CDA- Bidanasi Cuttack	
				Others/ Aug - 25/ WWT/ 1245	Others/ Aug - 25/ WWT/ 1246	Others/ Aug - 25/ WWT/ 1247	Others/ Aug - 25/ WWT/ 1248
		G.S.R.1265 (E) Dt.13.10.2017 *		Inlet of 16 MLD STP at Mattagajpur, Cuttack	Outlet of 16 MLD STP at Mattagajpur, discharged to Kathajodi River, Cuttack	Inlet of 36 MLD STP at CDA - Bidanasi area, Cuttack	Outlet of 36 MLD STP at CDA - Bidanasi area, Cuttack discharged to Peta nallah
<b>Results</b>							
1.	pH	6.5 - 9.0	4500-H <sup>-</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	6.7	7.2	6.9	7.1
2.	Total Suspended Solids (TSS), mg/L	< 100	2540 D, APHA, 23 <sup>rd</sup> Edn., 2017	22.0	<10.0 #	77.0	34.0
3.	Dissolved Oxygen (DO), mg/L	-	4500-O-C, APHA, 23 <sup>rd</sup> Edn., 2017	-	6.1	-	5.1
4.	Biochemical Oxygen Demand (BOD, 3 days at 27 <sup>o</sup> C), mg/L	30	IS 3025 : Part 44 (1999)	30.0	3.6	130.0	3.2
5.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 23 <sup>rd</sup> Edn., 2017	97.0	23.0	272.0	35.0
6.	Total Phosphate as P (T.P.O <sub>4</sub> <sup>3-</sup> - P), mg/L	-	4500-P-B followed by 4500-P-D, APHA, 23 <sup>rd</sup> Edn., 2017	8.465	0.821	20.865	1.891
7.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	160000	<1.8	160000	<1.8
8.	Fecal Coliform (FC), MPN/100 ml	< 1000	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	160000	<1.8	160000	<1.8

\* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/Aug -25/ WWT/1246 & Others/Aug -25/WWT/1248, (No standard limits specified for samples collected from inlet to STPs)

# BDL values as specified by CPCB vide letter No.7065 dt.28.09.2020

*Attanick*  
 16.08.2025  
 Authorised Signatory  
 (Biological Testing)  
 (Water/ Wastewater)  
 (Asst. Env. Scientist)

*Pranab*  
 16.8.25  
 Authorised Signatory  
 (Chemical Testing)  
 (Water/ Wastewater)  
 (Addl. Chief Env. Scientist)

*N. Niranjan Mallick*  
 16/8/25  
 Board Analyst  
 (Sri Niranjan Mallick)

(Cont.)

(50)



**1750**  
**CENTRAL LABORATORY**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024  
E-mail: [centrallab@ospboard.org](mailto:centrallab@ospboard.org)

OSPCB/CNL/F0718



TC-12740

**TEST REPORT**

Page 2 of 2

1. ULR No. : TC12740250000893F  
2 (i). Report No. : OS/ 523 /08/2025  
3 (i) Date : 16.08.2025

2(ii). Amendment No : .....  
3(ii) Amendment Date : .....

11. Deviation from Test Method , if any : No  
12. If Sampling Conducted by the Central Laboratory, Yes/ No - No  
If Yes,

(a) Date of Sampling : (b) Method Used :  
(c) Name of Sampler with Designation :

—————End of Test Report—————

*Nishiprava Pattnaik*  
16.08.2025  
Authorised Signatory  
(Biological Testing)  
(Water/ Wastewater)  
(Mrs. Nishiprava Pattnaik)  
(Asst. Env. Scientist)

*Usharani Pattnaik*  
16.08.2025  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Pattnaik)  
(Addl. Chief Env. Scientist)

*M. Niranjan Mallick*  
16/8/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

**Note :**

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- (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955 TEL : 2564033/2563294 EPABX : 2561909/2562847 , E-mail : [paribesh1@ospboard.org](mailto:paribesh1@ospboard.org) Website : [www.ospboard.org](http://www.ospboard.org)

(51)



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)

**TEST REPORT**

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/524/08/2025
- 2(ii). Amendment No : ---
- 3 (i) Date : 16.08.2025
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri K.P. Panigrahi, Field Asst.,  
(Name and address) Regional Office, SPCB, Odisha, Cuttack,  
(On behalf of Regional Officer, Cuttack,)
5. Reference Letter No. : 2532 (RO/CTC/LAB-20) dt.07.08.2025
6. Date of sample receipt : 07.08.2025
7. Sample Description :
  - (i) Discipline : Chemical testing  
(Biological Testing,  
Chemical testing)
  - (ii) Group : Pollution and Environment  
(Water/ Pollution and Environment )
  - (iii) Sub Group : Waste water  
(Surface water/ Ground water/ Drinking  
water / Wastewater/ Effluent )
8. Analysis Starting Date-Analysis Completion Date : 07.08.2025 – 14.08.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits (G.S.R. 1265 (E) Dt.13.10.2017) *	Test Method	STP, Mattagajpur		STP, CDA- Bidanasi Cuttack	
				Others/ Aug – 25/ WW/1245	Others/ Aug – 25/ WW/ 1246	Others/ Aug – 25/ WW/ 1247	Others/ Aug – 25/ WW/ 1248
				Inlet to 16 MLD STP at Mattagajpur, Cuttack	Outlet of 16 MLD STP at Mattagajpur, discharged to Kathajodi River, Cuttack	Inlet of 36 MLD STP at CDA- Bidanasi area , Cuttack	Outlet of 36 MLD STP at CDA- Bidanasi area , Cuttack discharged to Peta nallah
<b>Results</b>							
1.	Ammonical Nitrogen as N (NH <sub>3</sub> -N), mg/L	-	4500-NH <sub>3</sub> -B followed by 4500 - NH <sub>3</sub> -C, APHA, 23 <sup>rd</sup> Edn., 2017	4.48	2.8	8.4	3.36

\* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/ Aug - 25/ WW/1246 & Others/Aug - 25/ WW/1248, (No standard limits specified for samples collected from Inlet to STPs )

11. Deviation from Test Method , if any : No
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No  
If Yes,
  - (a) Date of Sampling :
  - (b) Method Used :
  - (c) Name of Sampler with Designation :

-----End of Test Report-----

*Usharani Patnaik*  
16/8/25  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Patnaik)  
(Addl. Chief Env. Scientist)

*U. Mallick*  
16/8/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.
  - (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
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  - (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.
  - (v) Opinion, Interpretation, Conformance will be provided only on the customer request.
- Head Office: State Pollution Control Board, Odisha, Paradeshi Bazar, A/118, Nuakantnagar, Udaipur-VIII, Bhubaneswar - 751 014, P.A. : 2562044/2562045  
TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org) Website : [www.ospcboard.org](http://www.ospcboard.org)

1752

OSPCB/CNL/F0718



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)



TC-12740

**TEST REPORT**

Page 1 of 2

1. ULR No. : TC127402500000894F  
 2 (i). Report No. : OS/ 525 /08/2025  
 3 (i) Date : 16.08.2025  
 2(ii). Amendment No : .....  
 3(ii) Amendment Date : .....
4. Sample Submitted By : Sri K.P. Panigrahi, Field Asst.,  
 (Name and address) Regional Office, SPCB, Odisha, Cuttack,  
 (On behalf of Regional Officer, Cuttack )
5. Reference Letter No. : 2532 (RO/CTC/LAB-20) dt.07.08.2025  
 6. Date of sample receipt : 07.08.2025  
 7. Sample Description:
- (i) Discipline : Chemical testing and Biological testing  
 (Biological testing/ Chemical testing)  
 (ii) Group : Pollution and Environment  
 (Water/ Pollution and Environment )  
 (iii) Sub Group : Wastewater  
 (Surface Water/ Ground Water/ Drinking Water/ Wastewater / Effluent )
8. Analysis Starting Date-Analysis Completion Date : 07.08.2025 – 14.08.2025  
 9. If uncertainty is desired by Customer : No  
 10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/Regulatory Limits *	Test Method	Wastewater of Cuttack City		
				Others/ Aug -25/ WW / 1249	Others/ Aug -25/ WW / 1250	Others/ Aug -25/ WW / 1251
				Wastewater of Cuttack city discharge to Kathajodi river near ABIT, CDA through Peta nalla	Domestic wastewater of Cuttack city discharge to Kathajodi river through drain at Khannagar	Wastewater collected from drain near railway level crossing ( No discharge from 33 MLD STP at Mattagajpur )
<b>Results</b>						
1.	pH	5.5–9.0	4500-H <sup>+</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	6.9	7.2	6.9
2.	Total Suspended Solids (TSS), mg/L	100	2540 D, APHA, 23 <sup>rd</sup> Edn., 2017	<10.0 #	45.0	37.0
3.	Biochemical Oxygen Demand (BOD, 3 days at 27 <sup>o</sup> C), mg/L	30	IS 3025: Part 44 (1999)	2.6	43.0	20.0
4.	Chemical Oxygen Demand (COD), mg/L	250	5220 B, APHA, 23 <sup>rd</sup> Edn., 2017	19.0	97.0	78.0
5.	Total Phosphate as P (T.P.O <sub>4</sub> <sup>3-</sup> -P), mg/L	-	4500-P-B followed by 4500-P-D, APHA, 23 <sup>rd</sup> Edn., 2017	2.084	10.222	9.727
6.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	54000	160000	160000
7.	Fecal Coliform (FC), MPN/100 ml	-	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	35000	160000	160000

\* General standard for discharge of Environmental Pollutants. Schedule –VI (G.S.R. 422(E) dated 19.05.1993, Applicable for Sl. No. Others/ Aug - 25/ WW / 1249 to Others / Aug - 25/ WW / 1251

# BDL values as specified by CPCB vide letter No.7065 dt.28.09.2020

*Nishiprava Pattnaik*  
16.08.2025  
Authorised Signatory  
(Biological Testing)  
(Water/ Wastewater)  
(Mrs. Nishiprava Pattnaik)

*Usharani Pattnaik*  
16.08.2025  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Pattnaik)

*Sri Niranjan Mallick*  
15/8/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

(Cont.)

(53)



**1753**  
**CENTRAL LABORATORY**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
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E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)

OSPCB/CNL/F0718



**TEST REPORT**

Page 2 of 2

1. ULR No. : TC127402500000894F  
2 (i). Report No. : OS/ 525 /08/2025  
3 (i) Date : 16.08.2025

2(ii). Amendment No : .....  
3(ii) Amendment Date : .....

11. Deviation from Test Method , if any : No  
12. If Sampling Conducted by the Central Laboratory, Yes/ No - No  
If Yes,

(a) Date of Sampling : (b) Method Used :  
(c) Name of Sampler with Designation :

————— End of Test Report —————

*N. Pattnaik*  
16.08.2025

Authorised Signatory  
(Biological Testing)  
(Water/ Wastewater)  
(Mrs. Nishiprava Pattnaik)  
(Asst. Env. Scientist)

*U. Patnaik*  
16.8.25

Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Patnaik)  
(Addl. Chief Env. Scientist)

*N. Mallick*  
16/8/25

Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

**Note:**

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- (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar – 751 012, FAX : 2562822/2560955 TEL : 2564033/2563294 EPABX : 2561909/2562847 , E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org) Website : [www.ospcboard.org](http://www.ospcboard.org)

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# 1755

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EPABX : 2561909/2562847  
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Website : [www.ospcboard.org](http://www.ospcboard.org)

## STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,

Bhubaneswar – 751 012

(CENTRAL LABORATORY)

No. 16012 /

VI-SC (LEM) Misc 38/2025-26

Dt. 26.08.2025 /

To

The Regional Officer,  
State Pollution Control Board, Odisha,  
Sambalpur

Sub : Test Report of wastewater samples collected from 40 MLD STP of M/s WATCO,  
At :- Bhatra, PO :- Dhanupali, Dist: Sambalpur – reg.

Ref : Your Letter No. 4424 / VI- Lab (Misc) -13/2018-19 dt.06.08.2025

Sir,

With reference to the above cited letter, please find enclosed herewith the test report of wastewater samples submitted to the Central Laboratory on dt.07.08.2025 by your office, collected from 40 MLD STP of M/s WATCO, At :- Bhatra, PO :- Dhanupali, Dist : Sambalpur.

Encl : OS/ 522 /08/2025

Yours faithfully,

*N. Mallik*  
16/8/25

OSD-cum-Chief Env. Scientist (Lab.)

Memo No. 16013 / dt. 26.08.2025 /

Copy forwarded to the Chief Executive Officer, WATCO, Bhubaneswar for kind information.

Encl : As above

*N. Mallik*  
16/8/25

OSD-cum-Chief Env. Scientist (Lab.)

Memo No. 16014 / dt. 26.08.2025 /

Copy forwarded to the Dr.(Mrs.)Usharani Patnaik, ACES, (S.W.M.Cell), SPC Board, Odisha Bhubaneswar for kind information.

Encl : As above

*N. Mallik*  
16/8/25

OSD-cum-Chief Env. Scientist (Lab.)

o/c  
(56)

1756

OSPCB/CNL/F0718



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)



**TEST REPORT**

Page 1 of 2

1. ULR No. : TC12740250000892F
- 2 (i). Report No. : OS/ 522 /08/2025
- 3 (i) Date : 16.08.2025
- 2(ii). Amendment No : .....
- 3(ii) Amendment Date : .....
4. Sample Submitted By : Sri S.S Patra, Jr. Scientific Asst.,  
(Name and address) Regional Office, SPCB, Odisha, Sambalpur,  
(On behalf of Regional Officer, Sambalpur)
5. Reference Letter No. : 4424 / VI- Lab (Misc) - 13/2018-19 dt.06.08.2025
6. Date of sample receipt : 07.08.2025
7. Sample Description:
  - (i) Discipline : Chemical testing and Biological testing  
(Biological testing/  
Chemical testing)
  - (ii) Group : Pollution and Environment  
(Water/ Pollution and Environment)
  - (iii) Sub Group : Wastewater  
(Surface Water/ Ground Water/  
Drinking Water/ Wastewater / Effluent )
8. Analysis Starting Date-Analysis Completion Date : 07.08.2025 – 14.08.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :  
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits  (G.S.R. 1265 (E) Dt.13.10.2017) *	Test Method	Sample collected from 40 MLD STP of M/s WATCO, At :- Bhatra, PO :- Dhanupali, Dist : Sambalpur	
				Others/ Aug - 25/ WW / 1243	Others/ Aug - 25/ WW / 1244
				Inlet to STP	Outlet of STP
Results					
1.	pH	6.5 - 9.0	4500-H <sup>+</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	6.7	6.9
2.	Total Suspended Solids (TSS), mg/L	<100	2540 D, APHA, 23 <sup>rd</sup> Edn., 2017	490.0	71.0
3.	Biochemical Oxygen Demand (BOD, 3 days at 27 <sup>o</sup> C), mg/L	30	IS 3025: Part 44 (1999)	100.0	4.7
4.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 23 <sup>rd</sup> Edn., 2017	252.0	31.0
5.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	160000	79
6.	Fecal Coliform (FC), MPN/100 ml	< 1000	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	160000	<1.8

\* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/ Aug - 25/WW / 1244  
(No standard limits specified for sample collected from STP Inlet)

*Nishprava*  
16.08.2025  
Authorised Signatory  
(Biological Testing)  
(Water/ Wastewater)  
(Mrs. Nishprava Pattnaik)  
(Asst. Env. Scientist)

*Usharani*  
16.8.25  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Pattnaik)  
(Addl. Chief Env. Scientist)

*Niranjan Mallick*  
12/8/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

(Cont.)

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**1757**  
**CENTRAL LABORATORY**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
 Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
 Bhubaneswar - 751 024  
 E-mail: [centrallab@ospboard.org](mailto:centrallab@ospboard.org)



**TEST REPORT**

Page 2 of 2

1. ULR No. : TC12740250000892F  
 2 (i). Report No. : OS/ 522 /08/2025  
 3 (i) Date : 16.08.2025

2(ii). Amendment No : .....  
 3(ii) Amendment Date : .....

11. Deviation from Test Method , if any : No  
 12. If Sampling Conducted by the Central Laboratory, Yes/ No - No  
 If Yes,

(a) Date of Sampling : (b) Method Used :  
 (c) Name of Sampler with Designation :

—————End of Test Report—————

*Nishiprava Pattnaik*  
 16.08.2025  
 Authorised Signatory  
 (Biological Testing)  
 (Water/ Wastewater)  
 (Mrs. Nishiprava Pattnaik)  
 (Asst. Env. Scientist)

*Usharani Pattnaik*  
 16.08.25  
 Authorised Signatory  
 (Chemical Testing)  
 (Water/ Wastewater)  
 (Dr. (Mrs.) Usharani Pattnaik)  
 (Addl. Chief Env. Scientist)

*Sri Niranjan Mallick*  
 16/8/25  
 Board Analyst  
 (Sri Niranjan Mallick)  
 (OSD-cum- Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.
- (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
- (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
- (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.
- (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar – 751 012, FAX : 2562822/2560955 TEL : 2564033/2563294 EPABX : 2561909/2562847 E-mail : [paribesh1@ospboard.org](mailto:paribesh1@ospboard.org) Website : [www.ospboard.org](http://www.ospboard.org)

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EPABX : 2561909/2562847  
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Website : [www.ospcboard.org](http://www.ospcboard.org)

**STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,  
Bhubaneswar - 751 012

(CENTRAL LABORATORY)

No. 16016 / VI-SC (LEM) Misc 38/2025-26 Dt. 26-08-2025 /

To

The Regional Officer,  
State Pollution Control Board, Odisha,  
Rourkela

Sub : Test Report of wastewater samples collected from 40 MLD STP of Rourkela  
Municipal Corporation constructed by OWSSB - reg.

Ref : Your Letter No. Nil

Sir,

With reference to the above, please find enclosed herewith the test report of wastewater sample submitted to the Central Laboratory on dt.14.08.2025 by your office, collected from 40 MLD STP of Rourkela Municipal Corporation constructed by OWSSB.

Encl : OS/ 543 /08/2025

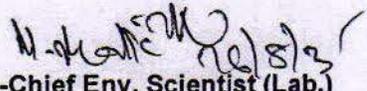
Yours faithfully,

  
OSD-cum-Chief Env. Scientist (Lab.)

Memo No. 16017 / dt. 26-08-2025

Copy forwarded to the Chief Executive Officer, WATCO, Bhubaneswar for kind information.

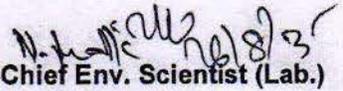
Encl : As above

  
OSD-cum-Chief Env. Scientist (Lab.)

Memo No. 16018 / dt. 26-08-2025 /

Copy forwarded to the Dr.(Mrs.)Usharani Patnaik, ACES, (S.W.M.Cell), SPC Board, Odisha Bhubaneswar for kind information.

Encl : As above

  
OSD-cum-Chief Env. Scientist (Lab.)

Central Laboratory address: Plot No.-B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar -751024 E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)

o/c  
(59)



**1759**  
**CENTRAL LABORATORY**  
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OSPCB/CNL/F0718



**TEST REPORT**

Page 1 of 2

1. ULR No. : TC127402500000913F
- 2 (i). Report No. : OS/ 543 /08/2025
- 3 (i) Date : 26.08.2025
- 2(ii). Amendment No : .....
- 3(ii) Amendment Date : .....
4. Sample Submitted By : Sri Bijay Kumar Mundry, Field Asst.,  
 (Name and address) Regional Office, State Pollution Control Board, Odisha, Rourkela,  
 (On behalf of Regional Officer, Rourkela)
5. Reference Letter No. : Nil
6. Date of sample receipt : 14.08.2025
7. Sample Description :

(i) Discipline : Chemical testing and Biological testing  
 (Biological testing/ Chemical testing)

(ii) Group : Pollution and Environment  
 ( Water/ Pollution and Environment )

(iii) Sub Group : Wastewater  
 (Surface Water/ Ground Water/ Drinking Water/ Wastewater / Effluent )

8. Analysis Starting Date-Analysis Completion Date : 14.08.2025 – 19.08.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :  
 (Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits (G.S.R. 1265 (E) Dt.13.10.2017) *	Test Method	Samples of 40 MLD STP of Rourkela Municipal Corporation constructed by OWSSB	
				Others/ Aug - 25/ WW/ 1287	Others/ Aug - 25/ WW/ 1288
				40 MLD STP outlet of Rourkela Municipal Corporation constructed by OWSSB	40 MLD STP inlet of Rourkela Municipal Corporation constructed by OWSSB
<b>Results</b>					
1.	pH	6.5-9.0	4500-H <sup>-</sup> -B, APHA, 23 <sup>rd</sup> Edn., 2017	7.5	7.2
2.	Total Suspended Solids (TSS), mg/L	<100	2540 D, APHA, 23 <sup>rd</sup> Edn., 2017	< 10.0 #	43.0
3.	Dissolved Oxygen (DO), mg/L	-	4500-O-C, APHA, 23 <sup>rd</sup> Edn., 2017	3.2	< 0.3 #
4.	Biochemical Oxygen Demand (BOD, 3 days at 27 <sup>o</sup> C), mg/L	30	IS 3025: Part 44 (1999)	3.7	88.0
5.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 23 <sup>rd</sup> Edn., 2017	23.0	173.0
6.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 23 <sup>rd</sup> Edn., 2017	< 1.8	160000
7.	Fecal Coliform (FC), MPN/100 ml	<1000	9221-E, APHA, 23 <sup>rd</sup> Edn., 2017	< 1.8	160000

\* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/ Aug - 25/WW/ 1287  
 (No standard limits specified for sample collected from STP Inlet)

# BDL values as specified by CPCB vide letter No.7065 dt.28.09.2020

*Nishprava*  
 26.08.2025  
 Authorised Signatory  
 (Biological Testing)  
 (Water/ Wastewater)  
 (Mrs. Nishprava Pattnaik)  
 (Asst. Env. Scientist)

*Usharani*  
 26.08.25  
 Authorised Signatory  
 (Chemical Testing)  
 (Water/ Wastewater)  
 (Dr. (Mrs.) Usharani Pattnaik)  
 (Addl. Chief Env. Scientist)

*Niranjan*  
 26/8/25  
 Board Analyst  
 (Sri Niranjan Mallick)  
 (OSD-cum- Chief Env. Scientist)

(Cont.)

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**1760**  
**CENTRAL LABORATORY**  
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OSPCB/CNL/F0718



TC-12740

**TEST REPORT**

Page 2 of 2

1. ULR No. : TC12740250000913F  
2 (i). Report No. : OS/ 543 /08/2025  
3 (i) Date : 26.08.2025  
2(ii). Amendment No : .....  
3(ii) Amendment Date : .....

11. Deviation from Test Method , if any : No  
12. If Sampling Conducted by the Central Laboratory, Yes/ No - No  
If Yes,

- (a) Date of Sampling : (b) Method Used :  
(c) Name of Sampler with Designation :

—————End of Test Report—————

*Pattnaik*  
26.08.2025  
Authorised Signatory  
(Biological Testing)  
(Water/ Wastewater)  
(Mrs. Nishiprava Pattnaik)  
(Asst. Env. Scientist)

*Patnaik*  
26.8.25  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Dr. (Mrs.) Usharani Patnaik)  
(Addl. Chief Env. Scientist)

*Niranjan Mallick*  
26/8/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

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